of essential commodities The House reassembled after lunch at

half past two of the clock, Mr. Deputy Chairman in the Chair.

RESOLUTION RE INTRODUCTION OF A SYSTEM OF MONOPOLY PURCHASE AND DISTRIBUTION OF ESSENTIAL COMMODITIES --- Contd.

श्री भूपेन्द्र नारायण मंडल (बिहार) : उपसभा-पति जी, उम दिन इस प्रस्ताव पर बालते हुए मै ने मदन का ध्यान खीचा था कि यह जो प्रस्ताव है इसमे जो लेवी मोनोपोली प्रोक्योरमेट या पब्लिक डिस्ट्-ब्युशन की मांग को गई है यह कोई ग्राइडियल सोल्यणन मिच्येशन को मम्हालने का नहीं है। इस तरह की सिचयेशन ग्राजादी के 25 वर्ष बाद क्यो स्राती है इस बात पर भी विचार करने की जरूरत है। कोई कोई यह कह कर मतोप कर लेता है कि समाजवादी व्यवस्था में पब्लिक डिस्ट्ब्यिशन ग्रौर मोनोपोली प्राक्योरमेंट उस व्यवस्था के ग्राभिन्न ग्रग है। रूस जैसे देशों में जहां कि मारी पावर एक पार्टी के हाथ में है ग्रीर उत्पादन के सारे साधन सरकार के हाथ में है वहा पर पश्चिक डिस्ट्ब्युशन सरकार के हाय में होना प्रनिवार्य हो जाता है, लेकिन हमारे देश महम उस समाजवाद की ग्रोर नहीं बढ़ रहे हैं जो समाजवाद कि रूम जैसे देशों में कायम है। हम लोग ग्रपने यहां जनतांत्रिक समाजवाद कायम करना चाहते हे जहा कि मिश्रित ग्रर्थ व्यवस्था होगी जिस में पब्लिक प्रापर्टी भी रहेगी और प्राइवेट प्रापर्टी भी तरह की व्यवस्था रखने रहेगी। इस का हम लागो ने निण्चय किया है इस प्रकार र्का ग्नर्थक्यवस्था में यह जम्री नही कि हम पब्लिक डिस्ट्ब्यिशन, प्रोक्योरमेट ग्रौर लेवी को ग्रंपनी इकोनामी का ग्रंग बना ले। इकोनामी हमेशा ग्रपना रूप वदलती रहती है। किसी ग्रवस्था में गुरू में जो कज्यमर था वह प्रोड्यूसर होता था श्रौर जो उत्पादन के माधन होने थे वह फी रहते थे। उस समय मे उस तरह के इतजाम की कोई जरूरत नही थी।

नेकिन ज्यो-ज्यों ग्राणिक व्यवस्था में विकास होता गया त्यो-त्यो जो ग्राधिक काम था उसका बटवारा हुन्ना और बटवारा होने के सिलमिले में उत्पादन, विनिमय, वितरण यह मब अलग अलग हो गया

श्रीर फिर उसका भी डिवीजन श्रीर सवडिवीजन होता गया और इस तरीके से अलग-अलग प्रोडक्शन, डिस्ट्रीब्युशन ग्रौर एक्मचेज की व्यवस्था हमारे समाज में कायम हुई और ब्राज संसार मे जो ब्रधान ग्रार्थिक ब्यवस्था है वह इसी तरह से चाल है। इसका मैकेनिज्म इतना जटिल होता है कि कही पर भी कुछ गडबड़ी होती है तो उसका परिणाम हर जगह पर शुरु हो जाता है, उत्पादन के सि**ल**-मिले मे गडबडी हो या एक्सचेज मे गडबडी हो या डिस्ट्रीव्यशन में गडबड़ी हो तो उत्पादन, वितरण और एक्सचे ज मारी चीजो पर प्रभाव पडता है ग्रौर वह ऐसी स्थित उत्पन्न कर सकता है जिससे कि लोगों को तकलीफ हो सकती है। उस पर भी ग्रगर करण्यन ग्रौर इनर्गफिशियेमी जट जाय तो समाज की नकलीफ स्रौर भी बेसी बड़ जा सकती है। कुछ इसी दग की बात ग्राज हिन्द्र-स्तान में मौजूद है इनएफिशियेसी ग्रौर करप्शन इन दोनों के कारण जो हमारा स्नाशिक धार्येनाड-जेशन है वह बहत अस्वस्थ हो गया है । एका-नामिक भ्रापेरशन जो है वह इनाफिशियेसी के ठीक नहीं हो पा उसका ग्रापेरशन होना तो उमका नतीजा यह होता कि जो कज्यमर है उसको समाज मे जो प्रोडक्शन होता है उसका ठीक ठीक डिस्ट्रीब्युशन उसके हिस्से के मुताबिक हो जाना ग्रौर उसको कोई चिन्ता नही रहती लेकिन चिक इतजाम ठीक से नहीं हो पाता है इसलिये डिस्ट्रीब्युशन में जो ग्रपना ग्रपना हिस्सा हर लोगो को मिलना चाहिये वह नही मिल पाता है । तो यह जो इंतजाम करने वाली सरकार है <mark>उसकी इनएफिशियेन्सी के कारण ऐसा हुग्रा</mark> करता है। सिर्फ इनिफिणियेमी ही नही बल्कि यह भी कहा जा सकता है कि करणान की वजह से जानबुझ कर भी इनएफिशियेसी की जाती है। श्राज हम लोगों ने देखा है कि ग्राज देश मे इतनी महगाई बढ़ गई है। महगाई का क्या कारण हैं ? मंहगाई का कारण एक ही हो सकता है कि सरकार ने अपना प्लान चलाने के सिलसिले नीति बरती है उम यह लाजभी नतीजा हम्रा है कि मरकार को डेफिसिट फाइनेमिंग बड़े पैमाने पर करनी पड़ी है और इस

डेफिसिट फाइनेन्स के चलते समचे देश में, सम्चे ग्राथिक क्षेत्र मे, मंहगाई व्याप्त हो गई है । एक तरक तो इससे महगाई म्राई है भ्रौर दूसरी तरफ मंहनाई इस कारण भी है कि डेफिसिट फाइनेमिंग की बजह से सरकार का खर्चा बढता जाता है भीर उसको परा करने के लिये फिर सरकार को टैक्सणन. इनडाडरेक्ट टैक्सेशन करना पडता है ग्रीर इससे भी महगाई बढ़ जाती है। इतना ही नहीं बल्कि जिस पार्टी के हाथ में *शासनस्*त्र रहता है वह स्रपनी पार्टी के मृताफे के लिये या उस पार्टी के व्यक्तिगत ग्रादमी अपने म्नाफे के लिये जो कार्यवाही करते है उसकी वजह से भी महगाई बढ़ जाती है जैसा कि कपड़े के बारे में, सीमेस्ट के बारे में और कुछ और चीजों के बारे में हम लोग दिन रात मुना करते है कि चुनाव के लिये करोड़ों रुपयो की जरूरत है ग्रौर इसलिये हर चुनाव के समय मे चन्दा लिया जाता है ग्रौर उस चन्दे का प्रभाव यह होता है कि कपड़े के दाम, जलरी चीओं का दाम बढ़ना जाता है। तो यह बात भी मंह-गाई वहा देती है भ्रौर दिन दिन यह बहती जाती है।

नरीके म ग्राज हमारे समाज में जो स्थिति ब्रा गई है उसका कारण एक तो ठीक मे सरकारी मशीनरी का नहीं चलना है इनएफिजियमी को वजह से ग्रौर उसके साथ साथ जो करण्यन जुट गया है, पोलिटिकल करण्यन या पर्सनल करण्शन, उसकी वजह मे भी भ्राज **रम** नरह की बदतर हालत हो गई है। **ख़ै**र, अभी जो हालत है उस हालत में इतजाम करने के े लिए यह जरूरी है कि लोगो को, जहां तक हो मके कोणिण करनी चाहिए कि जिन जरूरी चीजो की ग्रावश्यकता हर लोगों को पडती है वे उनको सुलभना से मिलतो रहे, इसके लिए इंतजाम होना जरूरी है। इस प्रकार की जरूरत की चीज कौन सी हो सकती है ? खाने की जीज हो सकती है [?] चावल हो सकता है, गहुं हो मकता है, ज्वार हो मकता है, बाजरा हो सकता है, मडआ हो सकता है। जिन चीजों को गरीब खाते है ऐसी चीजो को सरकार को प्रोक्योर करना चाहिये, चाहे

मोनोपोली प्राक्योरमेट के जरिए से हो या लेवी के जरिए में हो। जिस भी तरोके से हो, मर-कार को अपने भड़ार में इन चीजों को जमा करके रखना चाहिए। फिर उसके वितरण के लिए डिस्ट्रीव्यशन प्राणाली बनाने की भी सरकार को जरूरत है। उसी तरह से ग्रौर भी दूसरे प्रकार के मामान है, जैसे दलहन का सामान है, खाने का तेल है, साबन है, सेफ्टी रेजर है, या जैसे घर बनाने के वास्ते सीमेन्ट है, लक्डी हे, रबड खपता इँट है. लोहा है या दबाई है, साबारण मि साधारण लोगों को भी दवाई की जरूरत पहती है. भीर इसरी ऐसी जरूरी चीजे जैसे सवारी के लिए टैक्सी है, बस है, मिनी बस है, रेलगाड़ी है, ये सब सस्ते रेट पर लोगों को मिल सके नाकि ग्रपनी ग्रामदनी के अदर वे उन सब खचो को सभाल सके. इन सब बातो का इनजाम करने की जरूरत है।

इसलिए याज की परिस्थित में जो यह प्रस्ताव याया है मैं इसका स्वागत करता हूं। लेकिन एक बात मैं कह देना चाहता हूं कि यह कोई ग्राइडियल सील्य्णन नहीं है। ग्राइडियल सोल्य्णन यह है कि गवमेंन्टल मणीनरी में जो पीलिटिकल करणान हो या इनएफिशियेन्सी हो उसको दूर करने की जरूरत है ग्रीर देण में प्रोडक्णन बहाने की जरूरत है ग्रीर देण में

MR. DEPUTY CHAIRMAN: Mr Kulkarni.

SHRI A. G. KULKARNI (Maharashtra): Sir, I have to congratulate Mr. Himmat Sinh for bringing this Resolution, which is very much important in view of the price rise and the difficulties in the supply of essential commodities and food articles to the poor people.

Sir, this problem, particularly the procurement and distribution, has different angles. One is of production, second is of distribution, and the third is the availability of these essential commodities to the poor population at a price which they can afford. That means it also includes [Shri A. G. Kulkarni.]

raising the standard of the poor people so that they can purchase these commodities.

Sir, I feel that the immediate problem should be tackled, particularly of the procurement of food and efficient systems of distribution. What I am suggesting is this. I have got my own doubts regarding the speeches that have been made and the suggestions which are made, particularly in this Resolution about the monopoly purchase and distribution of essential commodities at controlled prices. We have introduced a system of monopoly purchase of wheat and we are experiencing certain difficulties. But with a little effort, it seems that within a year or two we can be successful in handling this problem of procurement of wheat. So is the problem of rice, which would require further efforts to be made to create an atmosphere and psychology, whereby the agriculturists would bring in their produce at the centres and the produce thus procured would be efficiently distributed. I am inclined suggest to the Ministers concerned, whether in the Planning or in the Food & Agriculture Ministry-to see, if possible, that some ten or eleven items which are very essential, particularly for the poorest people, are procured, are collected, in a different manner, whereby ultimately, the people will get them at reasonable prices. I am suggesting some 10 or 15 items. For example, you can take wheat, rice, jowar, millet, pulses, sugar, edible oils, etc. From the consumer items, you can take cloth, drugs, soaps and detergents. Then, you can take some industrial raw materials and kerosene. So, a maximum of 12 items should be the target of the Government for procurement and efficient distribution. But the problem cannot be solved by a straight-jacket approach of control on prices and compulsory procurement. The important problem is that of production. I see, Sir, that in this country the agricultural development was taking place at a fast pace. The industrial production was also moving up in a

manner which could have attended to the growth envisaged in the Third and Fourth Plans. But, unfortunately, the pace of agricultural production was slowed down because of the non-availability of fertilisers, mechanised instruments and other inputs and credits. Similarly, in the case of industries the non-availability of raw materials and the ideological conflicts as regards technology and methods have resulted in some stagnation. In the case of agriculture, the stagnation came during the last year because of a very severe drought and we were really in a doubt whether the agricultural progress would be reversed. I do not think that the agricultural progress has been reversed. The Indian farmers and agriculturists have shown that they are capable and that they can stand the test of time if they are given ample inputs, liberal credits, technological base and extension service. With increased facilities, they would be able to achieve what they are expected to achieve. What I thinking is that in all the thinking process, ideological differences about what should be the incentive price for the agriculturists have also acted as constraints. Time and again, we debate here about the incentive prices. We see the folly of paying to the foreign countries the rates which are higher than the rates which our Indian farmers are given. Sir, the Food Ministry, in its own way, is giving us a defence that the Agricultural Prices Commission or some economist say that if the agricultural prices are increased, the rural rich will become richer and the funds will be transferred from the urban population to the rural areas. Wherever and whatever way the funds are transferred, the money will country. It will remain in the go to America or to Canada,

Then, Sir, in the case of industries, the same story is repeated. If gimmicks and slogans would have given any results, then our country would have been the first, or second or third country in the world to achieve the best results. As regards speeches and ideological postures, we have lot of political personalities who can out bid

every one else. We have got enough economists who can give us ideological solutions, with practical wisdom lacking. But, I find, Sir, that the process and technique to achieve production is vastly different from simply giving sermons or slogans or suggesting a gimmick. I am suggesting this particularly in the case of fertilisers. For the last ten years, we have been wavering on the production pattern, technological collaboration, etc. We are debating what technology should be used, whether it should suceed. But we find that or public sector or cooperative sector. Sir, I am not here to suggest other than what is nationally desired. There should be no doubt at all that if there is any sector which I would prefer, it is the public sector and it should succeed. But we find that the public sector is not delivering the goods till now. So, because of these ideological wranglings, the casualty is the production in fertilizer, and the ultimate casualty is the country where the production of agriculture has not increased. Same is the case with cement. And yesterday only I raised the point about paper. The public sector unit, the NEPA Mills, is being forced to sell the goods at a price which is totally bringing a loss. And again people criticize the public sector because the NEPA Mills are in the red. If the Government would have been wise enough to give a pragmatic price to the NEPA Mills, investment would have come not only in that but so many other institutions would have come forward to produce paper.

So, I think these ideological wranglings should not find place at least in the Fifth Plan. I would request Mr. Dharia, who is luckily here, that wherever production is concerned, whether in the public sector or the co-operative sector or the private sector, he should take care to see that production is achieved. And how to distribute it is a problem for the Government, and the Government can solve it better; we need not have to put spokes in the production process in the country.

Sir, I am having another suggestion to make to the Government, particularly in

regard to distribution of food or essential commodities to the rural population. Yesterday, there was a question as to what the living standard of the lowest 5 per cent is. Mr. Dharia was there, and he produced some figures according to which the lowest 5 per cent is earning between Rs. 8 to Rs. 10 per month at the prices prevailing in that year. I think he has quoted for the year . . .

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): 1967.

SHRI A. G. KULKARNI: Sir, day before yesterday, again we were informed by Mr. K. R. Ganesh, another Minister in the Ministry of Finance, that the rupee value is 36 paise. And Mr. Dharia knows that the price index has risen from 158 in 1960 to 259 in 1973. So, taking into consideration the erosion of money, the increase in the price index, what the real income of the poorest 5 per cent of our population would be? Sir, I made some calculations based on Mr. Dharia's figures. If you take Rs. 8 or Rs. 10 for 30 days, it comes to 16 paise per day and reflection at price erosion, this comes to 8 to 12 paise per day. This is the position of the poorest 5 per cent. We have heard this from the Government side. And I congratulate Mr. Himmat Sinh, who brought this subject which is very important in this context for discussion. Sir, if 8 paise or 12 paise is the income for the lowest, for the next strata, another 8 paise may be added and it might be 11 to 20 per day. Taking into consideration the income accrued to the poorest persons, what type of systems must be there whereby the poor people will receive the essential commodities at their doors and at a price which they can afford to pay? Sir, yesterday some of my colleagues Dandekar and Rath. Then, there is a report from Mahalanobis also. Mr. Dharia knows very well. Mr. Dharia has himself produced a paper. He has given it to us for consideration. I am really very happy and I congratulate Mr. Dharia for this paper. He has really made an excellent IShri A G Kulkarni I

of poverty. The only thing is that the paper has been produced by him in his capacity as private Dharia and not in his capacity as Government Dharia Dharia has got the solution, but it is in his private He has got everything in his pocket I would only request him to trars for private Dharia into Government Dha By doing so his ideas and our idea would be the same

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI OM MLHTA) Dharia knows how to manage Shii kul karm

SHRI A G KUIKARNI You are the Minister for Parliamentary Affairs do you know of the economic difficulties that we are facing? You only know how to manage us You do not know how to manage the economy

SHRI OM MFHTA Sir with your per mission I must say that it is the most difficult task to manage Shri A G Kul karnı

SHRI A G KULKARNI Sir vesterday Mr Dharia ir answer to a question said that structural changes will be made. I could not m ke a further probe at that time because it happened during the ques-I want to know what struction Hour tural changes are going to be made have been asking him this question for the last two weeks and he gives the same reply It is like the stock solution in the Government dispensaties They give this solution for everything whether you have got flu, dysentery or anything else You are asked to take that solution and Similarly Mr Dharia gives the go away same reply to my repeated question Mr Dharia, I am really very serious on this out your programme cific methods by which you are going to

Party right from Bhubaneshwar study of the problem regarding removal Ahemdabad and now to Delhi Everywhere we have passed resolutions. The people are waiting for concrete steps to be taken by Government and that is why I have as un referred this problem to Govern

> SHRT K **CHANDRASEKHARAN** (Kerali) They are all hollow words

> SHRI A G KULKARNI No, no We are trying But the point is that these hollow words are to be converted into concrete actions

SHRI ĸ CHANDRASEKHARAN The result of the trial is zero

SHRI A G KULKARNI Then, Sir. I come to the question of cloth I am told that the consumption of cloth by the poorest people has come down from 138 metres to 134 metres and then to 132 metres per head. Sir in this licences for luxury goods are issued-unpteen licences-for nylon polyster everything else. Where has the standard cloth scheme gone' We have been hearing slogans and heroic statements from the Minister that cloth will be made available to everybody and that there will be no price rise and before their very eyes the mill owners have raised the prices Along with these resolutions. I would request Mr. Dhatta and his colleague, Mr Shinde, to collighten us and the people outside as to whether there is really any very serious attempt made by the Government to deliver the goods so that the people outside could hope that these systems would work and poverty would ultimately be removed

Sir then I come to the problem of dis tribution of essential commodities point. It is time that you should spell labouring classes and the wage structure What are the spe of these classes I know labour is the worst sufferer as compared to other workreduce the conspicuous consumption of the ing classes in this country. But it they higher ten per cent and what are the ways are compared to the rural population, they in which you are going to raise the stan are still better off because rural people dards of living of the lowest ten per cent | have got no work for four to five months We are passing resolutions in our Congress in a year. What about them? I also gave

instances here that chaprasis and loaders are getting pay 3 P M between Rs 400 and Rs 600 The motor drivers in private and Government are getting between Rs 400 1000 Similarly, the clerks and officers both in industry and Government offices are getting good pay The ultimate causalty is the rural man You can say that the income-wage policy is being work ed out but that will not satisfy the people I would request Mr Himmat Sinh to con sider that this strait jacket approach rigorous controls and distribution would not solve the problem You have got an experience You are from the rural areas I am also from the rural areas We have already burnt our fingers with bitter ex perience when the cotton yarn was con trolled at our instance. When the Minis ter of Commerce was pressurised by the Members of Parliament the varn was There was no system, there were no arrangements and no preparation made After all we have this federaltype of Government The Centre legis late all these controls and the States im plement them but up till now the mill owners are selling varn at fantastic rates What is the result? The result is that the handloom and the powerloom weavers are the casualty Even though the Supreme Court has given judgment in favour of the Government, nothing was done would, therefore, suggest to Mr Himmat Sinh or rather I would recommend to Mr Dharia to adopt dual system of pricing That is a must now for this country to

Some of my friends say that sugar has gone up to Rs 6 per kılogram has gone up to Rs 6 for those who can pay this price But at least 70 per cent of the sugar is avilable at levy price at, Rs 210 p Whether that sugar can go to the rural areas there also I have got my own conflicts with the State Governbecause the Central Government says, it is the responsibility of the State Government to give sugar in equal proor in rural portion, whether in cities areas, but the State Governments do not

increase production and ensure supply to

poor at reasonable price

accept the proposition They are surised by urbanity They say Bombay, Poona are the metropolitan cities, shall give them more sugar I am suggesting Mr Dharia to have a dual price system, whether it is in sugar or in cloth I will request Mr Dharia that 40 cent of the cloth must be standard cloth and no comparable variety should be produced by the mill owners and the balance. whether it is superfine or fine cloth, may sell at Rs 25, we do not care at all who buys and what he is going to pay

Same is the case with other essential drugs. life saving commodities. You have got the Pimpri factory at your You have got the ICL disposal So, you bring the basic drugs Rishikesh under a dual price-system whereby poor will receive justice and ultimately in this country and the party and the Government will absolve creditability, responsibility the lectorate has put them

SHRI BIPINPAL DAS (Assum) SIF. I congratulate Mr Himmat Singh placing this Resolution before this House This is a very important for discussion topic The Parliament as a whole, the country as a whole and the people out side are very much concerned about the present price situation which is ındeed very bad We are passing through a very difficult situation There is no doubt The question is Why is this about it situation? By way of suggesting a solution, Mr Himmat Sinh has formulated a Resolution and placed it before I whole-heartedly support House Resolution and while supporting the Resolution I would like to make a few observations

The question before us is why is this situation? There are internal factors, there are external factors contributing to of prices present spiralling when we talk of external factors the Prime people laugh at us When Minister said, "the price rise today is a world phenomenon", some people tried to

[Shri Bipinpal Das.]

laugh at us. Some people try to laugh at us and try to say that we are evading the responsibility for our acts of omission and commission. Now, it is a fact of life, whether you agree or not, whether you take into account the present world situation regarding prices or not, it is a fact that we have to import certain commodities into this country and all those commodities have become costlier and costlier everyday and essential commodities like fertilizers for example, like steel for example, like crude oil for example. all such commodities which we have to import-and you have no other they have become very costly and naturally, therefore, they have an impact the price index in this country.

Now internal factors, when v.c refer to drought situation in the country, the saddest situation then in 1971, Bangladesh crisis, when we refer to the fact that our defence expenditure has multiplied times in the last 13 years or so, when we refer to these factors, people laugh at us and say: "Do not always try to give these explanations in defence of vour faults." These are facts; it is not a question of defending a policy. It is a fact that drought was there on a very large scale; it is a fact that Bangladesh situation created serious problems for us and we spent quite a lot of money. All these factors contributed to inflation, contributed to the rise in prices. There is no escape from these facts.

we talk of these fac-Now, Sir, when tors, we do not say that we have not made any mistake anywhere. might have been committed. There is no Government in the world today which can say that they have not made a mistake in any matter of policy. But we are bold enough to admit our mistakes and we are bold enough also to try to correct our mistakes. This is the position. do not say that we have done everything correctly and absolutely without any fault.

Sir, take deficit financing. I have said already that due to tremendous increase

in our defence expenditure, due to the drought situation in which we had to spend huge amounts of money to give relief to the people, we had to resort to deficit financing. Only to avoid financing, if we would not have given relief to the people when they starved and faced death, would anybody say that this Government was discharging its responsibility? We had to resort to deficit financing in order to discharge the responsibility where lakhs of people were threatened with a situation of starvation and death because of these drought problems. was not the creation of the Government. It was the creation of nature. So it was in that situation that we had to resort to deficit financing in order to help these people. I do not think we can be found fault with on that score. I do not think if we had resorted to deficit financing in order to meet huge expenditure on housing, on feeding, on clothing and everything for ten million refugees-which again was not our creation-who came to us, and we had to discharge our responsibility; we . had to fight a war and win it to defend our integrity and our independence, we had spent money on that and thereby inflation took place. I do not think can be found fault with. These are certain things which are absolutely unavoidable and any Government in this country -leave alone my Party-any other Party in position of power, would have had to do the same things in such a situation. Therefore, these factors leading to deficit financing could not be helped so much. But still, it can be controlled and Government have taken steps to control decided Government have to have an economy already of Rs. 400 crores within this financial year and the Government have also advised the State Governments to have a further cut of Rs. 100 crores. This is one step that they have taken. They bave some other steps regarding taken credit. Then some people say that we have raised the issue price of rice wheat suddenly and by raising the price of rice and wheat we have also contributed towards a sympathetic

prices in the market. Ouite true. It is quite true that we have done it. Because we have raised the price of rice and wheat this may have an impact on the prices of other commodities and there may be a sympathetic rise of prices. But the question is, if you do not do it then you have to subsidise the foodgrains. you want to subsidise you have to go for If you have to minideficit financing. mise or reduce deficit financing and the same time you do not want to subsidise foodgrains then you have to do something and in these circumstances the Government was compelled to raise issue price of rice and wheat in a very helpless situation.

Regarding money supply legitimate criticism has been made that there is a huge money supply in the country. That has also contributed towards price rise; very true, and I will now give certain facts. During the current year up to November 2nd the net Reserve Bank credit to Government alone expanded by Rs. 816 crores against Rs. 277 crores during the corresponding period last year. It is a fantastic expansion. And any credit to the Government goes ultimately to what? It goes to Government expenditure and Government expenditure ultimately leads more deposits with the banks more deposits with the banks means the banks acquire more capacity to lend money. The lendable capacity of the banks is raised by more and more Government expenditure. So more and more Government expenditure has made possible this expansion of credit by the banks. This has also contributed towards price rise; there is no doubt about it and I do not deny it. Then, Sir, the banks' lending to the commercial sector expanded by Rs. 1.000 crores in 1972-73 by Rs. 360 crores in the current year up to November 2. It is again a fantastic situation. The total money supply risen by 18.8 per cent over the past one year compared to 11.9 per cent in corresponding period last year. If this is examined in the light of the fact that the growth rate of GNP is only about 2 per

cent while the money supply is so much one can very easily imagine what impact it will have on the price situation. And that is what has happened. Now the Reserve Bank has taken steps for credit restraint. This is another step that Government has taken through the Reserve Bank to impose restraints on giving credit to the commercial sector very good step that they have taken. would not elaborate all the steps that they have taken; they have taken various steps. The only point to which I would like to draw the attention of the House is this that the Reserve Bank has set a limit to credit expansion from October 1973 to April 1974 for purposes other than food procurement at Rs. 600 to Rs. 650 crores. Out of that Rs. 209 crores have already gone out in the month of October. Therefore from November to next April in the light of Reserve Bank's restriction only Rs. 400 to Rs. 450 crores may be available. This is half of what was done last year. It is a very desirable step to restrict money supply but-and this is an important but-what happened last year? Last vear also the Reserve Bank tried to restrict money supply to Rs. 500 crores but it went up to Rs. 873 crores. Last year during the busy season the Reserve Bank tried to restrict money supply to Rs. 500 crores but ultimately bank credit up to Rs. 873 crores. Therefore taking the experience of last year I do not think -it will be possible for the Reserve Bank to restrict the money supply to Rs. 400 crores during the period from now on to April 1974.

I do not think it is a feasible proposition. Then, again, the commercial banks have developed a new technique. Even if the Reserve Bank tries to impose some restrictions, the commercial banks start changing the ratio between credit and de-By changing the ratio, they have made available large sums of money at their disposal for lending to the commercial sector. They have already raised the credit-deposit ratio from 65.1 per cent on 7th September to 66.7 per cent on November 2 and now they are trying to raise it to 70.3 per cent. If they go [Shri Bipinpal Das.]

on raising the credit-deposit ratio, a huge amount of money will be at the disposal of the commercial banks in spite of the restrictions imposed by the Reserve Bank and they will go on lending money to the commercial sector. This will again add the money supply in the market. Therefore, I would like to draw the attention of the Finance Minister and, in his absence, the Planning Minister, to this, so that they take note of the situation and try to rectify the position as far as possible.

Now, with regard to black money, no doubt black money is a very serious problem in this country today. It has done very serious damage to the economy this country. There is no doubt about it. It must be fought and it must be curbed. Now, various measures have been gested. I do not want to go into them, because vou will not give me time I know, but I am in agreement with many friends of mine on one point. Demonetisation, perhaps, will be one of the most steps to curb black money. There are other measures also and some Bill is coming before the House. I think it has gone to a Select Committee. will discuss it later on. As regards monetisation, I do not know why we are still shy of taking this particular measure in order to curb black money. Friends of the opposition attack my party saying that we do not want to curb black money because we are utilising black money for election purposes. They have been going on saying this in this House and in the other House and from other platforms. I want to ask, but the opposition is not excepting two hon. Members. I want every opposition party in this country to tell the truth as to wherefrom they get their election funds and how they get. I was in the opposition party, as you know very well, for long years and I held a very important position also. not an ordinary member. I held an organisational position . . .

SHRI NAWAL KISHORE (Uttar Pradesh): Now, you are transformed.

SHRI BIPINPAL DAS : I know, therefore, that the opposition parties also draw funds from sources and from accounts which might very well be described black money. Otherwise, you cannot exyou get your election plain wherefrom funds. The Marxist Communist Party is \ery eloquent about it. In the other House. I had seen, they attacked Congress party right and left on the issue of black money. As you might know. about two years ago, the accountant-cumcashier of the Marxist Communist Party of West Bengal was dismissed for misappropriation of an amount which went up to the extent of Rs. 2.5 lakhs, nearly 2.5 lakhs. It was a very good step they had taken. Their accountant-cum-cashier was dismissed because he was found guilty of misappropriating Rs. 2.5 lakhs. case is going on against him. It is a very They have taken step. against a corrupt man, a dishonest man. But my question is wherefrom they got this Rs. 2.5 lakhs. If a sum of Rs. 2.5 lakhs was misappropriated by only single official, how much more might be there in their funds I do not know. must be explained wherefrom they got these sums of money. (Time bell rings). In this Session I have stood up for the first time.

MR. DEPUTY CHAIRMAN: My difficulty is there is a rule.

SHRI BIPINPAL DAS: My submisis that black money is a phenomenon which grows out of the capitalist The capitalist system breeds system. Unless this system, as a whole, is abolished and the socialist system is established, I do not think that black money can be done away with completely. But still we must strengthen the hands of the Government. ľn fighting this danger. menace, as best as possible. But we must always be conscious of the basic situation. Mr. Kulkarni said about ideological wrangling. I do not agree with him.

What does he mean by ideological wrangling? After all, a country, a government, a party, Parliament, must be guided by some ideological consideration. If they have no ideological consideration, then you will be aimless. We will be in the sea without a compass.

MR. DEPUTY CHAIRMAN: He has also got some ideological considerations.

SHRI BIPINPAL DAS: If he means a wrangling, I do not mean it. But the basic question is of production and distribution. The first point is production. There is no doubt about it. We must raise production in agricultural and in industrial fields. In the industrial field it is trying to pick up. In the agricultural field the first sign is good. This time we hope, that . . .

SHRI A. G. KULKARNI: It has gone down.

SHRI BIPINPAL DAS: ... with the efforts of our Government and the Minister, we will try to solve this problem of production in the years to come. But the main question is of distribution. Even if there is production scale, the essential commodities may not reach the poorer people. What will you do? Mr. Kulkarni has rightly raised the question of the purchasing power. purchasing power of the people must be raised by an extensive employment proand all that. But even if the gramme purchasing power is raised, without an adequate and effective distribution system, the commodities, though they may be in abundance in the market, in the Delhi market and so on and so forth, may not reach the poorer and weaker sections of the community. This is the problem with we are concerned. Therefore, Kulkarni said that we when Mr. have burnt our fingers, I do not agree with him. I do not believe that we have really failed in the wheat takeover business.

SHRI BABUBHAI M. CHINAI (Maharashtra): Huge success.

SHRI BIPINPAL DAS: I never said that. Do not put words into my mouth. Mr. Kulkarni has suggested that because we have burnt our fingers in wheat takeover, we have given up the rice takeover.

SHRI A. G. KULKARNI: I have not said that.

SHRI BIPINPAL DAS: You meant that.

SHRI A. G. KULKARNI: I said that the wheat trade takeover might not be a complete success now but within a year or two with war-like preparations, it will be better. But in cotton yarn control we have burnt our fingers.

SHRI BIPINPAL DAS: In spite of the experience of my friend, Mr. Babubhai Chinai, about the wheat takeover, I may say that I come from a State which has the courage to take over the wholesale trade in rice. We have started it and we are confident that we will be successful. There is no doubt about it. But the question is . . . Sir, I know, you are anxious to ask me to sit down.

MR. DEPUTY CHAIRMAN: I have been very anxious for the last several minutes.

BIPINPAL DAS: Mr. Mari-SHRI swamy the other day said, why should you take over the trade in essential commodities without adequate preparation? This is the only logical and reasonable question raised by any Member. I have heard it from several quarters. My counter-question is: What preparation do you make when you want to jump into the water to learn swimming? If you want to swim you have to enter the water. Unless you jump into the water how can you learn a biswimming? For learning to ride cycle you have to take risk. try to ride it you may fall once or twice. You may injure yourself and even break your legs. Nobody on earth can learn unless he takes that risk. You may not succeed in the first attempt and you may

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not succeed to the extent desired, but do not say that you have failed.

word before I conclude. I have to address a word to Mr. Dharia. are going to initiate a big, massive programme of Gaibi Hatao If you want to do something to execute this programme of Garibi Hatao you have not only to produce in abundance commodities required by the common people, the weaker and the pooreer sections, you have not only to give them the purchasing power but. Sir, it is also the responsibility of the Planning Ministry, the State and the entire Government machinery to see that whatever is produced in the country reaches those people at reasonable, legitimate prices. And what is that machinery? If we adopt the Resolution proposed by Mr. Himmat Singh, you have to have a public distributive machinery to make essential commodities of mass consumption available to the poorer sections of the population at reasonable prices. This is the only course. Whether you call it ideological wrangling or anything else there is not other solution. Thank you.

[The Vice-Chairman (Shri S. S. Mariswamy) in the Chair]

श्री नवल किशोर : उपसभाध्यक्ष महोदय, मैने श्री हिम्मत सिह जी के प्रस्ताव को बड़े ध्यान से पढा । जहां तक वस्तुस्थिति का सम्बन्ध है, जहां तक मर्ज का सम्बन्ध है, उन्होंने सही डायगुनोसिम किया । लेकिन उन्होंने जो दवा बताई उसको मैं व्यावहारिक नहीं मानता ।

श्रीमन्, यदि मुझे इस गवर्नमेंट की कैपेसिटी पर श्रीर जो ऐडिमिनिस्ट्रेटिव मशीनरी है उसकी ऐफिशियेसी श्रीर उसकी ग्रानेस्टी पर पूरा विश्वास होता तो मैं भी शायद इस ट्रेप में श्रा जाता श्रीर श्रपने श्रापको फसा देता । मिद्धान्त के तौर पर मैं खुद इस बात का हामी रहा, बहुत पुराने जमाने से कि कुछ चीजे ऐसी है जिनमें स्टेट ट्रेडिंग का ऐक्सपेरिमेट किया जाए । लेकिन जो हमको श्रनुभव हुआ उससे मुझको ऐसा लगता है कि मिह जी ने कुछ शिक्षा लेने की कोशिश नहीं की । इसमें उन्होंने कहा है—खाद्यात्रों तथा श्रन्य श्रावश्यक

वस्तुग्रो की वसुली, वितरण तथा मल्यो सम्बन्धी वर्तमान जो स्थिति है। यह बात सही कि जो है भ्रावश्यक वस्तुए है उनमें गेह, चावल, दाल, घी, तेल, कोयला, मिटटी का तेल और किसानो की वस्तए फर्टिलाइजर, डीजल ये सब चीजे स्राती है। हमने यह देखा कि ग्रगर हम इस प्रस्ताव को मान भी ले ग्रौर उनका जो दावा है कि इसके लिए मोनोपोली परचेज ग्रीर क्न्टोल प्राइम के ऊपर इसका वितरण हो. तो श्रीमन, इनका मोनोपोली परचेज कौन करायेगा ? फड कारपोरेशन ग्राफ इण्डिया ऐसी एक एजेसी है जो इन चीजो को परचेख करती है स्रौर फुड कारपोरेशन म्राफ इण्डिया का क्या फक्शनिंग है, धारिया साहब भी सन ले. इसके बारे मे मै कुछ बाते कहना चाहता ह ग्रीर वह भी मै उस ग्रखबार से कोट करूगा जो मेरे दोस्त हर्षदेव मालवीय जी को बहुत पमन्द है यानी 'ब्लिटज'। श्रीमन, उसमे लिखा हुन्ना है कि '28 करोड रुपये की कीमत का गल्ला फुड कारपोरेशन स्नाफ इण्डिया के गोदामों में गायव हो गया । उसमें लिखा हम्रा है कि मेडिकल ऐंड जो दी जाती है कर्मचारियो को उसका बिल 1970-71 में 68 लाख 82 हजार रु० का है. 1971-72 में 116 लाख 26 हजार रु**०** का है म्रौर 1972-73 का 199 लाख रु० का है। उसका जो ईस्टर्न जोन है उसका यही बिल 1970-71 का 36 लाख 79 हजार र० है, 1971-72 का 72 लाख 39 हजार रु० का है और 1972-73 का 143 लाख रु० का है। उसमे यह भी लिखा है कि एक एर्म्टलाई है, नाम से वास्ता नहीं, 200 रु० उनकी तनख्वाह ग्रौर मेडिकल एलाउस उनका 500 रू० महीना। ग्रोवर टाइम एलाउस 1970-71 का है 54 लाख 58 हजार रू० ग्रीर 1972-73 का है 102 लाख रु० । यह खर्चा है ग्रापका फुड कारपोरेशन म्रापः इण्डिया का । श्रीमन्, पिटी-पिटाई बात को मे ज्यादा दोहराना नही चाहता । जिम समय इसके चेयरमैन के बारे में बात ग्राई थी तो शिन्दे साहब ने बड़ी मास्मियत के साथ उनकी बड़ी तारीफ की थी। ग्राज के ग्रखबार को ग्रगर शिन्दे साहब ने पढा होगा ग्रौर ग्रभी उम्होने एक बात कही मि० बिपिनपाल दाम से कि सी • पी ॰ म्राई ॰ (एम ०) ने किसी एक ग्रादमी को ढाई लाख के एम्बजिलमेट में डिसमिस कर दिया । हमने एफ० सी० ग्राई० के चेयरमैन को डिसमिस नही किया । चेयरमैन ने इस्त फा दिया । आज उनके बारे में स्पेशल जज की कोर्ट मे कोई केस है. जिसमे उन पर तीन चार्ज लगाये गये है किमिनल काम्पिरेसी, ब्राइब ग्रीर करण्शन के ग्रीर कहा गया है मन कर, एक का नाम राधे कि दो बिजिनेसमैन श्याम है और एक का नाम मालुम नही है, जिस समय बगला देश की जगचल रही थी नवम्बर श्रीर दिसम्बर, 1971 में ग्रीर जबिक एक करोड से ऊपर शरणार्थी हिन्द्रस्तान मे ग्राये हुये थे, उस समय जो उन्होंने मस्टर्ड श्रायल, दाले श्रीर ग्राउड नट्स खरीदे, वे बाजार भाव से कही ज्यादा भाव पर खरीदे स्रीर उसमे कई करोड रुपये का नकसान फड कारपोरेशन ग्राफ इण्डिया को हमा । उसमे यह भी लिखा है कि 62 हजार ह० इकबाल मिह माहब ने उन बिजिनेसमैन से लिया । तो वह जो एग्जाम्पूल उन्होंने दे दी मी० पी० श्राई० (एम०) की वह ठीक बात र कोई ग्रादमी एम्बर्जिलमेट करना है तो उसे डिममिम करना चाहिये। मगर हमने ऐसे स्राफिसर की भी यहा नारीफ की या । उससे इस्तीफा कि उसने बहुत ग्रच्छा काम मागा भी नही ग्रौर न उसको बरखास्त ही किया। अब यह केम कोर्ट मे आ गया है । यह फड कारपोरेशन म्राफ इण्डिया की बात है।

मै डिटेल्स मे नही जाउँगा कि मनी सप्लाई कितनी ज्यादा है ग्रीर प्रोडक्शन कितना कम है। धारिया साहब बैठे हये है । वे मेरे दोस्त भी है श्रौर विद्वान भी हैं। उनसे मैं यह कह सकता ह कि कोशिश यह होनी चाहिये कि मनी सप्लाई के साथ हमारे प्रोड्क्शन का कोई सामन्वय या कोई कारेस्पाडिंग वोग्नार्डिनेशन होना चाहिये क्योंकि अगर मनी मप्लाई बढेगी और उतना प्रोडक्शन नहीं होगा तो इपलेशन होगा । तो मैं भ्रापसे जो बात कहना चाहता हू वह यह है कि दास माहब चले गये, लेकिन मुझे ग्राज ऐसा लगा कि more loyal than if he is himself. उन्होने King the हमे यह याद दिलाई कि वे अपोजीशन में भी रहे है । श्रपोजिशन से गवर्नमेट मे आने के बाद धारिया माहब की रिथित तो मै समझ सकता हू। मै भी गवर्नभेट मे रह चका हु श्रीर मै समझता हु कि गवर्नभेट मे ग्राने के बाद बहुत कायाकल्प हो जाता है। मगर बिना गवर्नमेट में ग्राये केवल पार्टी में ही ग्राने से उनका कायाकल्प हो गया । कुलकर्णी साहब ने जो स्पीच दी

उस को सुनकर मुझे बड़ी खुशी हुई कि उन्होने एक बड़ा प्रेक्टिकल एप्रोच दिखाया । नै यह कहना चाहता ह कि ग्राप किसी चीज को लीजिए। यह तो मैने स्थिति फड कारपोरेशन स्राफ इण्डिया की बतलायी। भ्राप स्टेट ट्रेडिंग कारपोरेशन को लीजिए । दवाइयो का मारा इम्पोर्ट एम० टी० सी० करना है भौर यह एस० टी० सी० एक्सपार्ट भी करता है कपड़े का । उस दिन जब टैक्सटाइल का बिल धापा था ता कुलकर्णी साहब ने भी कहा था ग्रौर मैने भी क्हा था कि किस तरह गलत चीजे इसने बगला देश को भेज दी । उस एस० टी० सी० के जरिये दवाइयो पर 500 ग्रीर 600 परसेन्ट का प्रापिट लिया जाना है। यह तो स्टेट की मोनोपोली है, यह मोनोपोली इम्पोर्ट है। कोल का राष्ट्रीयकरण किया गया और मैने भी उसको मपोर्ट किया था, मगर क्या यह सही नही है कि कोल के नेशनलाइजेशन के बाद भी कोल की कीमत बढी है, घटी नहीं है ग्रौर कोयले की मप्लाई घटी है वह बढी नहीं है। हिम्मत मिह जी, यह मोनोपोली परचेज से काम नहीं चलेगा । यह कोई दवा नहीं है । अगर दवा हो तो मैं आपके साथ ह । मै एक बात ग्रीर कहना चाहता ह । मझे इसमे कोई ग्रापत्ति नहीं है कि चाहे आप पब्लिक सेक्टर रखे या पश्चिक सेक्टर ग्रौर प्राइवेट सेक्टर दोनो रखे या मिक्स्ड इकोनामी रहे या ज्वाइट सेक्टर चले या कुलकर्णी जी का कोग्रापरेटिव सेक्टर चले, लेकिन मैं चाहता ह कि देश का उत्पादन बढे ग्रीर लोगो को उचित कीमत पर चीजं मृहैया होनी चाहिए। धारिया साहव ने खुद कहा कल ग्रपने जवाब मे कि 57 परमेन्ट श्रादमी हिन्दुस्तान में ऐसे है कि जिनकी श्रामदनी एक रुपये पर डे से कम है। उन्होंने यह बहा कि ब्राकडे भेरे पास नहीं हैं 5 परसेन्ट के, लेकिन जो ब्राकडे उन्होने दिये ग्रौर जो डा० लोहिया कहा करते थे कि लोगों की तीन भाना रोज की भामदनी है उन दोनों में ज्यादा ग्रन्तर नहीं है श्रौर मेरे दोस्त कूलकर्णी जी ने जो आकड़े दिये वह भी तीन म्राने से नीचे जाते है, उपर नहीं। तो स्राज यह स्थिति है। तो मोनोपोली परवेज से काम नही चलेगा । भ्रापने गेट्ट खरीदा 76 रुपये पर और भ्राज भ्रापने उसके दाम कर दिये 99 रुपये। जो ईश्य हो रहा है वह 99 रुपये पर हो रहा है, किसी का दाम 96 होगा, हमारे यहा 99 मे ग्राया है । ग्रापने दस, बारह पैसे फी किलो

[श्री नवल किशोर]

बढ़ा दिये. मझे इसमे भ्रापिन नही है, मगर उस किसान से जिससे श्रापने वह गेह 76 रुपये में लिया था उसको भ्रापने कोई एडवाटेज नहीं दिया। तो जब किसानो से चीजे खरीदने का वक्त ग्राता है तो हम बडी सहती विखाते है। हम लोगों ने यहा माग की थी कि गन्ने की कीमत 12 रुपये होनी चाहिए । ग्रव तो खैर 15 रुपये श्रौर 16 रुपये की बात श्रा गयी, लेकिन बह मानी नही गयी, मगर चुकि उत्तर प्रदण मे चुनाव का वक्त है धारिया माहब, तो वहा मवा बारह रुपये ईस्टर्न जोन मे ग्रौर सवा तेरह रुपये वेस्टर्न जोन मे दाम कर दिये गये श्रीर मैं यकीन करता ह कि जब नामिनेशन हो जायेगे तो दाम 15 रुपये तक पहच जायंग । म्राप ने दिल्ली में ता राशन घटा दिया 30 परसेट, लेकिन मैंन ग्रखवारो मे पढा कि य० पी० में कबाल टाउन्स में राशन डबल हो जायेगा या हो गया है । मुझे खुशी है इस बात की, मैं यु० पी० से म्राता ह । म्राप उम के त्रिए किसी बहान से कीजिए, लेकिन कीजिए धोखाधडी भ्रौर हिपोत्रेसी काम को । भगर यह कैसे देगी । अपगर ग्राप को य० पी० के कबाल टाउन्स म राणन दुना करना है तो भ्राप बबई मे भी कीजिए, मध्य प्रदेश मे भी कीजिए स्त्रीर बिहार मे भी कीजिए । स्राज कल किरोमिन भी उत्तर प्रदेश मे जा रहा है, घी भी वहा जा रहा है, बिजली जिस में एक करोड़ का नुकसान होता था, ग्रब उस में भी सब मामला ठीक हो गया, क्योंकि इस समय तो उत्तर प्रदेश में चनाव जीतने की बात है । खैर, मझे इस मे कोई शिकायत नही, ग्राप कीजिए वह तो ग्राप के भ्रौर जनता के बीच की बात है कि वह कितना श्रौर कहा तक धोखा खायेगी, लेकिन मैं कहना चाहता ह कि जहा तक चीजो की कीमतो की बात है उस के लिए ग्राप ने जो दवा बतायी बह उस की दवा नहीं है। ग्राप नेशनल टैक्सटाइल कारपोरेशन को लीजिए । उस में 107 टैक्स-टाइल मिल्म हैं 1/7 के करीब, 14 या 15 परसेट। वार-बार वायदा किया जाता है कि हम मोटा कपडा बनायेगे ग्रौर गरीबो को देगे। लेकिन क्या किया

गया ? आस बहाते हैं धारिया साहब गरीबो के नाम पर । मैं पूछना चाहता ह, कूलकर्णी साहब बैटे हैं कि नेशनल टैक्सटाइल कारपोरेशन ने जो 107 मिल ली उस के बाद टैक्सटाइल की कीमत बढी है या घटी है ? कितने परसेट मोटा कपडा बना कर उन्होंने गरीबो को कम कीमत पर दिया है । सूत की बात कुलकर्णी जी ने वही । सूत की कीमत भी बढ़ गयी श्रीर डिस्टिब्यशन मे तो कप्राम हा गया । ता पहले ग्राप ग्रयनी डिस्ट्रिब्युशन मशीनरी का मजबन बनाइये । हम ग्राप के साथ खड़ होगे, इसलिए कि हम को किसी सेक्झन से कोई खाम दिलचस्त्री नही है । हम चाहते है कि हिन्दस्तान के गरीब भ्रादमी की मदद ो । में कूलकर्णी जी से इत्तिफाक करता ह की दो कीमत होनी चाहिए । मै तो यहा तक कहता ह कि चार कीमत ग्राप रखिय । जिस की ग्रामदनी 100 रपया महीना नक हो उसके लिए एक कीमत, जिस की 500 तक हो उसके लिए दुसरी, जिस की 1,000 तक हो उस के लिए तीमरी तरह की भीर जिसकी 1,000 से ऊपर हो उस के लिए ग्रलग कीमत रिखये। ग्राप चार तरह की कीमत रखिये, हम ग्राप के माथ हैं। **ग्राप कोई बात प्रैक्टिकल तो करे**गे नही केवल स्लोगन-मागरिंग नारेबाजी से चलायेगे, तो काम श्रापका चलने वाला

मैन कई दफा कहा है ग्रीर श्राज भी कहता हू कि श्राप यदि मही भावनाग्रा के माय ममाजनवाद की तरफ कदम उठायेंग ता मै श्रापके माथ खड़ा होऊगा, मगर समाजवाद की बात को करते हैं ग्राप । मगर मव काम उसके विपरीत होते हैं । हमने श्रापका एक समाजवाद इडियन एयरलाइस मे देखा कि जो चाय पिलाता है एक कप उसको भी पद्गह सौ रपया माहवार मिलता है । मैं तो सोचता हू धारिया साहब कि जव कभी एम० पी० माहब रिटायर होगे तो कुछ शायद इस नरह कही वही पर चाय पिलाने बैट जाय तो ज्यादा ग्रच्छा होगा ।

(Time bell rings)

श्रीमन्, श्रभी तो मैंने दम मिनट ही लिया है। मैं ज्यादा वक्त नहीं लगा ।

श्रीमन, दूसरी बात यह कि जब ग्राप मोनो-पोली परचेज करेगे तो क्या हिम्मत सिंह साहब का आविडिया यह है कि टोटल राशनिंग होगी इडिया के ग्रन्दर और भ्रगर यह ग्राइडिया है तो यह ग्राइडिया ग्रन्छा भी हो लेकिन, इट इज ए फैटास्टिक ब्राइडिया । मल्क के 56 करोड लोगो के लिये राशनिंग जो मौजदा गवर्नमेंट की मशीनरी है, उससे कभी नहीं हा सकती है। धारिया माहब, मुझे बडी तकलीफ के साथ कहना पड़ना है कि ग्रापको ग्रदाजा नहीं है कि डो० एस॰ ग्रो० ग्राफिप के ग्रन्दर लोगों की ग्राज ग्रामदनी क्या है । बिजनेसमैन की जिननी चाहे गालिया दे दीजिये लेकिन ग्रापको ग्रदाजा नही है कि टेक्सटाइल कमिश्तर की इकम क्या है। हमारे दोस्त कुलकर्णी जी यहा बैठे हये है। फर्टिलाइजर्म की बात है। मझे हैरत थी। 48 रुपये की कीमत का फरिलाइजर---ग्रगर दकान-दार ज्यादा कीमत पर बेचे तो वह गनाहगार हैं, लेकिन ग्रापका केन डिपार्टमैट, ग्रापका य० पी० एग्रो-इडम्ट्यल कारगोरेशन, ग्रापशी को-ग्रापरेटिव सोमाइटीज ग्रौर ग्रापके सीड स्टोर्स ने हर जगह 85 राये से लेकर 105 रुपये तक की कोमन पर बेचा, कई जगह 105 रुपये तक की कीमत पर उन्होंने बेचा, तो जब गवर्नमेट मशीनरी की तरफ से भी यह करप्शन डा तो फिर मेरी समझ मे नहीं ग्राता कि किसकी बिना हम कोई चीज कर सकेंगे। हिम्मत सिंह जी ने मर्ज को पहचाना जरूर है, लेकिन दबा जो है वह मर्ज से भो ज्यादा खतरनाक ह । गवर्न-मेट का इन सबका खद खब एक्सपीरियस है, इपलिये चावर मे हाथ नही डाला । धारिया साहब बैंगे हुये है, यह समाजवाद के बडे एड-बोकेट है, हालांकि गवनंमेट में आने के बाद इन का समाजवाद भी इम्पाला पैटर्न का हो गया है, लेकिन मै श्रापसे कहना चाहता ह कि ग्राप सामाजवाद को साइड में नहीं जा रहे है, आप बढ रहे है स्टेट कैपिटलिज्म की तरफ, ग्राप वह रहे हैं स्टेट मोनोपोली की तरफ । श्रापन मोनो-पोली कमीशन बनाया, लेकिन धारिया साहब, मोनोपाली कमीशन बनाते समय 20 विग हाउसेज थे श्रीर श्रव तो 80 हो

After the establishment of the Monopoles Commission, the monopoly houses have gone up from 20 to 80... .(Time bell rings). . .I am just finishing, Sir. I will finish just now.

ता में भ्रापसे यह कहना चाहता ह कि जो करप्शन है ग्रापके यहा उन सब चीजो को देखने की जरूरत है। श्रीमन, यहा बहस शरू हुई शिन्दे साहब बैठे हुये हैं, एफ० सी० ग्राई० में दो करोड रुपये का जो मीड था वह मड गया मरादाबाद मे लाखो रुपये का व्हीट भीग कर मह गया. तो मानोपोली परचेज से कोई दवा श्रापकी बनने वाली नहीं है, एंसा मै मानता हू । भूमि की सीलिंग की बात होती है धारिया साहब, मै आपसे कहना चाहता ह यह कोई पार्टी की बात नही है, चाहे मेरी पार्टी के लोग हो, चाहे ब्रापकी पार्टी के लोग हो या किसी दुसरी पार्टी के लोग हो, जितने बडे-बडे जमीदार थे. जिनके पास जमीन थी. उन सबने बटबारा कर दिया चाह ग्रापके मिनिस्टर हो चाह कही के मेम्बर हो, ता इज इट नाट एफाड कि हम जो कान्न बनाते है उससे भ्रपनी जमीन को तो महफूज कर लेते है और दसरों की जमीनों के ऊपर समाजवाद की बात करते हैं। ग्राज हम मानोपोली परचेज की बात करते हैं, लेकिन मैं समझना ह कि जा कुछ ग्राज पब्लिक सेक्टर मे हो रहा है वह मही नहीं है, मन्तोषजनक नहीं है। फिर ऐसी बात करना गलत बात है।

Time bell rings

श्रीमन मै जल्दी-जल्दी मे दो एँक बात वह कर खत्म करता हु। जस्ट फिनिशिग।

श्रीमन्, यह जो पिटलक सेक्टर है इसके सम्बन्ध में मैंन दो तीन मिमाल बनाई। हर जगह जहा भी यह है सब जगह एकमी स्थिति है, कही भी कोई स्थिति में फर्फ नहीं पड़ा है। श्राखिर में जो बात में कहना चाहता है, वह यह कि वाकई अगर आप इस देश की स्थिति को बदलना चाहते है—बगला देश की वात हुई, मैं मानना हू कि उसका अमर होता है लेकिन धारिया साहब बगला देश की कहानी बहुत

[श्री नवल किशोर]

साल तक ग्रापका साथ नहीं दे पायेगी—इसलिये ग्रापको करना यह चाहिये—मिस्टर श्रेजनेव गये है ग्रभी यहा होकर, बडा ग्रव्छा उनका हमारा सम्बन्ध है ग्रीर मैं चाहता हू कि उनका हमारा सम्बन्ध है ग्रीर में चाहता हू कि उनका हमपत्र कम से कम हमारे मजद्र नेनाग्रो पर भी होना चाहिये उन पार्टियो पर भी होना चाहिये उन पार्टियो पर भी होना चाहिये जो ग्राय दिन कहनी है उकमाती है, मजदूरों का हडनाल करने के लिये। तो पहनी बात यह कोजिए कि ग्रंपर प्रोडक्शन बढाना है, ता उडनाला के उत्तर पाबदी लगानी पडेगी, नब ग्रापका उत्पादन बढेगा ग्रीर जब उत्पादन बढ जाए तो मैं इस बात से इत्तिफाक करता हू कि उसका इक्विटेव्ल डिस्ट्रिव्यणन होना चाहिये। ग्रापने खुद माना धारिया साहब कि हम बीकर सेक्शन के स्तर को उचा नहीं कर पाए है।

म्राखिरी बात यह है कि जो नान-प्लान्ड एक्सपेडिचर है. जो ग्रापका वेस्टेज है. उसको कम करना पडेगा इकानामी करनी पडेगी। वैसे तो ग्राप मादे मिजाज के हे मै ग्रापसे कहता कि ग्राज की देश की स्थिति मे जो हमारी शान-पान है, वह बहुत शोभा नहीं देता। ग्रगर गरीब से हमदर्दी करनी है तो गरीब से हमको ग्राइडेन्टिफायी करना पडेगा। इसलिए मैं कहना चाहता ह कि सिद्वात के भ्रदर कोई फर्क नहीं है, हिम्मत सिंह जी न यह प्रम्ताव रख कर हम लोगो को एक मौका दिया, उसके लिये में उनको धन्यवाद देता हु, मगर जो दवा उन्होंने बताई है, हो सकता है म्राज से 10 माल के बाद कामयाब हो मके लेकिन भ्राज की स्थिति में It would make the confusion worse confounded इसमें कन्ती में मिवाए वैग्रोम के कोई चीज नहीं हा सकेगी । लिहाजा स्नावश्यकता इस बात की है कि प्रोडक्शन बनाने के लिए ग्रयनी मशीनरी मही वीजिए और वीमनो को नीचा रखने की चेष्टा कीजिए।

THE VICE-CHAIRMAN (SHRI S. S MARISWAMY) The Minister

SHRI MOHAN DHARIA · Mr Vice-Chairman, Sir, I am grateful to the hon

Member Shri Hımmat Sınh for giving me this opportunity to intervene in this debate. Whether I agree or disagree with him, one thing is true: Hon. Member Shri Himmat Sinh and some other colleagues here have highlighted the concern of the whole country because of the rising prices. And before I go into other arguments, I would like to fairly concede the point, which was stressed by my friend, Mr Bipinpal Das, that in a socialist economy it is the responsibility of the Government to make avulable the essential articles and commodities 1equired for mass consumtion at reasonable prices to the society, particularly to the weaker sections of the society. There cannot be any debate on this point. Even in a Welfare State this concept has accepted and the Government here also accepts this responsibility.

Sir, it is true that we need not other mention Bengla Desh while stating the various reasons. But we cannot forget that it is one of the basic reasons. To be frank, it is since hen that the prices have gone up very rapidly. And naturally it starts from Bangla Desh. But it is not the only reason, I must say. Along with Bangla Desh, the war and the problem of refugees, there are many other reasons also, which we cannot forget.

Sii, in this country, the money supply and liquidity has gone proportionately much higher in comparison with the production in the country Sir, we have made investments in the country in public sector also But there are capacities are yet idle and they have not been properly utilized The whole ratio of investment has remained low Even though by and large in the fourth Five Year Plan, agricultural production has kept better pace, we cannot forget that the industrial production suffered a setback Of course, there reason-may be the shortage of power, may be the problem of management, may be the deteriorated industrial relations There are various reasons But we cannot forget that the industrial production has suffered a setback Deficit financing was

introduced for several reasons, which have also essential articles in the country. So, been stated on the floor of the House Government is never willing to have deficit financing But when at one there is a tremendous drought and when our brothers and sisters are suffering want of food, is it not the responsibility of the Government to see that they made available to them and to see they also have the money so that they have at least some purchasing power sustain themselves? And under these circumstances, deficit finaincing was introduced I think this view should also be appreciated But I would like to say that while we are having the diaft of the 5th Plan prepared just now, we are taking that we should minimize deficit financing to the extent possible

We would like to advocate that as far as possible, within the first two years of the Fifth Plan, the Government should tiv to curb deficit-financing We have no deficit-financing within the first two years of the Fifth Plan. If you want to effectively curb the rising prices, deficit financing has to be brought down I do not want to go into all the reasons But we cannot forget them and when we think of the rise in prices, the reasons naturally are to be considered with your permission, bring to the notice of this House that the rate of growth in our population is one of the major fachas increased tors? The longevity same time, the and at the lation of the country has also been going up like anything A day passes and we add nearly 55,000 new faces to the countpopulation Naturally, it is having its own impact not only on our economy, but also on the distribution of Sir, in this context whatever is available a view shall have to be taken in right perspective We cannot forget that will have to identify the basic essential articles and commodities in the country. As has been rightly mentioned by my friends, Mr. Kulkarni and others, it may be foodgraind, pulses edible oils, fuels, coarse cloth and even the textbooks and exercise books required by our students. They are problem

we shall have to take stock of the situa-I would like to say that the Government has gone into details We have identified what the essential commodities are? There are some articles coming from agricultural sector and some others coming from the industrial sector Animal husbandry is naturally included in the agricultural sector because the milk, fisheries etc, are essential so far as the basic requirements of the country are concerned. It is in this context that we shall have to identify these articles Along with that, we cannot forget the industrial inputs required It may be steel, or non-feiro is metal, cement, fertilisers, or pesticides required for our agriculture. Here, we shall have to take care of the core sector have to think that having regard to our population, how we can manufacture these essential articles in the country. It is our basic problem Therefore, we have telen one important decision and that is regarding the production pattern in the country. I would like to bring to the notice of this hon House that in the Fifth Year Plan, we have taken a major cision of giving priorities and to maintain the priorities properly. Many times, the fixed, but they priorities are are not followed afterwards. Naturally, the whole emphasis will have to be given to agriculture In the Fifth Plan, by and large, we have presumed that the foodgrains production should be raised by about 22 per cent sugar and gur production by about 28 per cent, vegetable oils by about 30 per cent and cotton textiles by about 30 per cent.

I will not waste the time of the Houre in giving details. As I said earlier, we have decided to give all possible emphasis to agriculture. We have fixed up the range of production in the country. Similarly, when we speak of agricultural production, we shall have to take care of the agriculturist. He requires fertilisers

My colleague, Mr Shinde, may be in a better position to focus light on that problem But we cannot forget that this [Shri Mohan Dharia]

shortage of fertilizers may also hit the agricultural production. Therefore, by the end of the Fifth Plan we would like to produce nearly 7 million tonnes of fertilizers within the country. We have only taken action but we have also started our dialogue with foreign countries. And it is not only the desire of the Government but it is also the effort of the Government to see that all these factories are installed, and that by the end of the Fifth Plan our fertilizer production goes to the tune of 7 million tonnes. Perhaps, might not suffice the needs of the country. Even then it will be a major step forward in that direction.

Similarly, the agriculturists require credit facilities. In this context, the shortterm annual agricultural credit which is of the order of Rs. 700 crores in the year 1973-74 will go to nearly Rs. 1300 crores 1978-79. Regarding medium term loans and long-term loans for the agriculturists, including commerical credits, hon. House will be happy to know that that amount will be of the order Rs. 2,400 crores by way of medium-term credit, long-term credit, and the credit coming from the commercial banks. Sir, this decision is to protect and finance the agriculturist so that he comes forward with better production. Similarly, we are taking some additional care; we are creating a lot of irrigation potential. The dams are constructed. But then there is proper developmental activity. Crores of rupees of investment is there on dams but we do not get adequate food. We have decided to take up 55 Command Areas in the country for development, and there we have requested all the State Governments to create specific authorities who will be in a position to take major steps in that direction in having a production pattern. And they will also produce requisite agricultural produce. Again, while doing it—here, I will not encroach on the field of my colleague, Mr. Shinde--we have taken care to see how we can have better cotton, better fertilizers, better pulses and all those requirements where we are facing shortages today. Several programmes the country are and we would like to en-

are already undertaken. I am not going to say that we will do. We have already taken steps and in some areas this effect has started vielding results also. One of the programmes is the drought-prone areas programme. The House is aware that in the name of drought relief, while whole plan for a district like Jodhpur was of the order of Rs. 4 crores in the Fourth Plan, within the last three years we have spent nearly 15 to 16 crores of rupees in that very district without proper planning. And we have taken enough care in hill areas, tribal blocks and everwhere as to how we can help the agriculturists more and more in producing better varities and in a better way. This is how a major dent will be made in the case of agriculture.

Sir, in the case of industrial production, it was rightly emphasised by Mr. Kulkarni and others that when we think of production, all possible priority will have to be given to produce articles required for the consumption of the common man. I think it is a very valid argument. Again, I would like to bring to the notice of the hon. House that in the Fifth Plan, have not only decided to lay emphasis but we shall also see that all possible care is taken in producing industrial which are required for mass consumption. It is true that out of Rs. 53,000 crores, the public sector gets to the order of Rs. and the remaining Rs. 37,500 crores 16,000 crores are in the private sector. Sir, in our economy today it so happens that even though we are planning for the whole of the country, today we only plan for public sector. So far as Rs. 16,000 crores that go into private sector are concerned, there are no restrictions whatsoever. We know the private sector should We are aware that we should flourish. not unnecessarily put restrictions whereby the production suffers. But at the same time how can we forget the requirements of the country? And I would like to say that so far as the private sector is concerned, we would like to indicate to the private sector what the requirements of

courage them so that the requirements are properly fulfilled

4 P M

Str, that is how a planned effort will be made in the Fifth Five Year Plan for the production of agricultural and industrial commodities and articles essentially required for the consumption of the common man

श्री नवल किशोर ग्राप की बाते बडी मीटी है, लिंकन इम्पलीम शन में भी मजबती हानी चाहिये।

SHRI YOGENDRA SHARMA (Bihar) There is also a Chapter on Implementa-

SHRI MOHAN DHARIA Sir, it is not the question of Chapter on Implementation being there We shall certainly see that it is implemented

As I mentioned carlier, the core sector is equally important We know that if there is power shortage, how we suffer Therefore, from 19 million kilowats we want to increase the power production to 34 million kilowats by the end of Fifth Five Year Plan While making a provision for the production of increased power, we are also taking care that we do not depend only on hydel power be cause in that case if there is shortage of rain or shortage of water, the whole programme suffers Therefore a good deal of emphasis is being given for the crea tion of power through thermal stations It is again a new dimension which has been accepted by the Planning Commission

mentioned A number of points were here including that of deficit financing My colleague, Mr Abasaheb Kulkarnı also raised several points including the one relating to structural changes also made a mention of my note that I have circulated to some of my important friends and also to my colleagues would like to make it very clear when I speak here on behalf of the Government I shall have to speak about the views of the Government But, that does

not mean that I am not having some different ideas of my own

SHRI A G KULKARNI We have known you as a tiger, but now you are a sheep

SHRI MOHAN DHARIA Sir, I would like to say that so far as my views are concerned, I am not keeping quiet. The reference to my note itself indicates that I am not keeping quiet. I have been discussing this matter with my colleagues and I am trying to persuade them to the extent possible and I am sure it will be possible for me

SHRI BHUPESH GUPTA (West Bengal) Which note?

SHRI A G KULKARNI It is proposed to shift you from State-sector to private sector

SIIRI MOHAN DHARIA Sir, so far as this private sector is concerned, it is acceptable to me

S 1 the point is how do we create the proper mechanism?

SHRI BHUI'ESH GUPTA Some time back you referred to your personal views Have you privately kept any record of these personal views? Have you also kept a note of your personal views as differing from the views of the Government and contradictions therein?

Shri MOHAN DHARIA Sir, so far as my personal views are concerned they are expressed at proper forums, that is, in the Party forum. I am absolutely vocal about these points and I raise my views there. But, so far as this forum is concerned, I come here as a representative of the Government and naturally these are, as the parliamentary and democratic practices demand, the views of the Government and not my personal views, and that is how the record is maintained.

SHRI BHUPESH GUPTA This record we have in the proceedings of Parliament

You have stated that you have your personal views We do not have access

[Shri Bhupesh Gupta]

to those records. May be, you near and dear ones have access to those records, but we do not have.

SHRI MOHAN DHARIA: Sir, I can do one thing. So far as my political and economic views are concerned I can make that record available to you.

SHRI BHUPESH GUPTA: I may assure you, I am not interested in your other private record—your Five Year Plan records.

SHRI MOHAN DHARIA: The mover of the Resolution has raised some important, vital issues here.

SHRI A. G. KULKARNI: You have forgotten about pricing policy.

SHRI MOHAN DHARIA: I am coming to it.

He has raised very basic, vital issues The mover of the Resolution has said that essential commodities and articles of mass consumption should be procured and distributed through State agencies and there should be controlled prices-if I understood him correctly. Now I can understand the concern of the hon. Member, but let us not forget that this is a So far as utmost essential vast country. goods are concerned, Government has entered into the market. Government has taken over wheat and Government is contemplating so far as other articles But whether we can create concerned. some other mechanism is the main point. I would like to bring to the notice of the House that at one end we shall take care that production process in the country is not hampered. . .

SHRI A. G. GULKARNI: Hear, hear.

SHRI MOHAN DHARIA: ... and at the same time essential articles are made available to the common man. Therefore, there are two points. One is the point of production and the other is the point of distribution. Sir, after production it so

happens today that there are vested interests who like to exploit the society and. naturally, so far as essential commodities and articles are concerned, if the society is being exploited, there is no other alternative for the Government but to regulate the market operations. There may be areas where the Government will have to go in beyond production and distribution and, therefore, we are strengthening our public sector. We are having a huge investment of Rs. 37,000 crores in the public sector because we are very clear that in a socialist economy the dominating place and dominating role shall have to be played by the public sector and that is the reason why we are going on a bigger scale in the public sector. In the 5th Five Year Plan nearly 68% of our investment will be in the public sector afterwards there are areas where we shall have to take a balanced view.

It was said here by M1. Kulkarni: Let not ideologies hamper our production. I can very well understand the anxiety of my friend, Mr. Kulkarni.

THE VICE-CHAIRMAN (SHRI S. S. MARISWAMY): You have already taken 20 minutes.

SHRI MOHAN DHARIIA: You can give me five or ten minutes more, Sir.

THE VICE CHAIRMAN (SHRI S. S. MARISWAMY): Five minutes.

SHRI MOHAN DHARIA: I am sorry, but if that is the restriction then I will be finishing within five minutes.

Sir, Abasaheb Kulkarni expressed that view. I was under the impression that we have accepted a certain philosophy for our country. He did not object to that philosophy but he said, within that philosophy if because of some restrictions the production is suffering, kindly take some care. I was one of those persons who insisted on it then—I was on the Joint Select Committee on the MRTP Bill. I do feel and I am of the opinion and the Government is of the opinion that in this country, by

using the level of economic power if somebody is trying to exploit the society, it will not be tolerated Sir, even under MRTP Act it is not stated that permission will not be given but, if it is beyond a prescribed investment naturally it will have to come before the Monopolies Commission and, Sir on the advice of Commission the Government has the right to take a view There are areas and areas Take, for instance, a fertilisei factory requires an investment of 100, 150 or 200 crores of rupees It all depends on the investment. It is but natural that we create a monopoly under that Act, but' Sir, the Government is given that right Government is very much vigilant about it and Government would like to assure the country and this House that we shall not allow any monopoly house to exploit the society, and if the intervention of the Government is necessary, the Government shall intervene Government has already intervened in many matters So, without taking any dogmatic view how we can accelerate the whole production is point and it is in this context that I do feel and I do believe, Sir, that industrial relations are very much vital

I have come up through trade union movement If the workers are taken into confidence they stand for production know from my own experience but unfortunately there is no time and I will not mention those facts The point is if the workers are taken into confidence they will certainly try their level best to better production and we are trying to establish a new code of conduct Taking into confidence the leaders of the various parties the Government is contemplating to create a sort of code of conduct and I am sure our Prime Minister herself will give a lead When the country is passin this matter ing through such a critical economic situation we cannot afford to have either strikes or lock-outs at least for the next five or But then it is no use telling ten vears that we should ban strikes as was suggested by some Members from the Opposition It just cannot be done It is not a question of banning strikes, it is a question of creating a new condition in the society where the workers have faith in the mechanism through which justice is rendered to them. How that sort of mechanism can be created is the main problem and we are trying our level best to create that sort of mechanism.

श्री नवल किशोर 26 सात ता हो गए।

SHRI MOHAN DHARIA Then again a question was raised regarding ımple-The House will be happy mentation note that this is perhaps the first occasion in our economic history that in the last year of the Fourth Plan we shall be investing nearly Rs 150 croies for creating a proper base and for advance action for the Fifth Five Year Plan In several projects we have taken such advance action So far as implementation is concerned we have recently created a cell in the Planning Commission and particularly with reference to public sector industries we have taken a lot of care so that idle capacities are brought into production and I share the felling of Mangal Prasidii

SHRI NAWAL KISHORE I happen to be Nawal Kishore

SHRI MOHAN DHARIA I am sorry, Nawal Kishoreji I am thankful to Nawal kisholeji for his suggestion that it is no use giving some good ideas unless implementation is there. He asks, what are you going to do about implementation and it is in this context we have requested the State Governments to create good proper Planning machinery at the State We have offered them two-thirds of the expenditure for strengthening Planning machanism at the State level accordingly many State Governments have come forward and created their Planning The whole philosophy of plann-Boards ed economy has gone much deep in the country, today it is accepted by our people and I am sure the State Governments will come forward and co-operate with the Central Government But again for a proper implementation of any philosophy the involvement of the people at various [Shri Mohan Dharia].

levels is equally important and unless and until the people are properly involved in our programmes it will not be possible for us to implement them. It is in this context again I would like to appeal to this House to have involvement of the Members of Parliament. Members of the State Legislatures and also the people and the various sections of society at several levels with this whole process of planning. Right from production to distribution to what extent are the people involved? If the people are adequately involved the whole mechanism of distribution several defects which are now there could be cur-Why should it not happen? I personally feel that in case a proper approach is made it is possible for us to involve the citizens at various levels; particularly out womenfolk perhaps will be more vigilant and more effective in this whole distributing process. The creation of a massive distribution system cannot remain merely a slogan. In many areas it has much ahead. It is not adequate enough. We should assume that for the next ten years there will be this sort of emergency and as if we are fighting a war we will have to create a sort of massive distribution system and it is through such a massive distribution system that these articles will have to be made available to the common man. The tendency of the trader is bound to be to exploit and earn incomes and so we cannot just leave the matter to the traders. We shall have to create this mechanism and it is in this context that I seek the involvement not only of the people but also active cooperation from all sections of this House as well.

SHRI MAN SINGH VARMA (Uttar Pradesh): What about exploitation by the Government?

SHRI MOHAN DHARIA: I am really sorry that Varmaji should have said that the Government has been exploiting. . . .

SHRI MAN SINGH VARMA: Certainly.

SHRI MOHAN DHARIA: I would like to make it very clear that the Government. . .

SHRI MAN SINGH VARMA: High sounding words ever since 1947.

SHRI MOHAN DHARIA: Government is the representative body of the people. In such a serious situation when there was drought in a major part of the country and when there was a possibility even of starvation death in the country, it is the Government which came forward. It provided work to more than 90 lakhs of our It provided food to the people. people. Government has not exploited the people. Government has given proper protection to In Government's functioning the people. I am prepared to accept the charge that the incidental charges are much more. In the case of the Food Corporation of India nearly Rs. 30 are their handling charges and other incidental charges. The Government has taken serious note of it and the Agriculture Ministry is going into it and now it is for my colleague, Mr. Shinde, to say something about it. I can understand there are cases where many times these expenses are much more comparison with what they should be and that we should take care. To that extent I agree, but there is no question whatsoever of exploiting the people. On the contrary. I can quote from my own expe-Before this public sector Hindusrience tan Antibiotics at Pimpri came into being the price of a bottle, which was manufactured by a monopoly house, was of the order of Rs. 5. No sooner the production from Hindustan Antibiotics came into the market, than the market rate of the bottle came down to fourteen annas in the country.

SHRI MAN SINGH VARMA: What about coal and steel?

SHRI MOHAN DHARIA: This House should not kindly forgot that whether it is coal or whether it is steel, in regard to the public sector the Government is quite vigilant about it. It shall be our

endeavour to bring down prices, to stabilise prices and to take care that the expenditure is brought down to the minimum. At the same time, there are several other How can we forget, if there are strikes and strikes, if the capacities are lying idle for years and years?

Mention was made about the Indian Airlines. Mr. Abasaheb Kulkarni referred to the price-wage-income policy of Government. I think in this country the price-wage-income policy forms the bane of progress. We want to bring about price stability in the economy. Unless and until we evolve some formula whereby the price-wage-income policy is consistent with our socialist philosophy, it may not be possible for us to stabilise prices and give justice to the poorer sections in society. I would not like to detain the House. Sir, I am grateful to you for giving me this opportunity to speak.

SHRI A. G. KULKARNI: What about pricing, which I mentioned?

point SHRI MOHAN DHARIA: One was raised by my friend, Mr. Abasaheb Kulkarni. Of course, I am not stating the view of the Government because the whole Fifth Plan document is yet to be considered by the National Development The Planning Commission has recommended that the dual pricing system, as we have in the case of sugar, will go a long way at one end in increasing production and at the other end in making these essential articles available at a man. reasonable price to the common This dual pricing philosophy has accepted by the Planning Commission. It has been recommended by the Planning Commission. Of course, the Government is considering the matter. I am not saying that it is the decision of the Government, but the Planning Commission has made that recommendation.

Sir, I am grateful to you for giving me this opportunity. I would only beg of the House to consider that we have been passing through a strenuous period. If only

we could exploit the natural resources of the country, if we could properly utilise the industrial capacities and the agricultural capacities that we have already created in the country, if we could harness the man-power of the country in right direction, we could certainly meet the challenge. We can not only stabilise prices, but we can also render social justice by giving employment to many. Whether it is the problem of poverty or whether it is the problem of rise in prices, an effective reply is available, provided we are prepared to keep ourselves disciplined. provided we are prepared to sacrifice for production in the country, for bringing up the country, for the progress of the country for at least five to ten years in a very determined and disciplined way.

Thank you very much.

SHRI B. T. KEMPARAJ (Karnataka): I do not want to go into the details except to confine myself to the very wording of the Resolution tabled by the hon. Shri Himmat Singh, which requires the congratulation of every one of us. It is simply saying that the Government should introduce a system of monopoly of purchase and distribution. So, this is in accordance with clause (a) of article 39 of our Constitution which says that "the State shall, in particular, direct its policy towards securing—(a) that the citizens, women equally, have the right to an adequate means of livelihood;". Therefore, basing our argument on this proposition, it philosophical is quite possible to have notions as to how we have to develop our future economy, how we can develop production in the agricultural sector and also in the industrial complex. But the question here is how the Government should think of controlling the rise in price and trying to dehoard the grains. This is the crux of the problem, as Kulkarni Saheb has said. Sugar is being sold in the rural side in some depots, rarely and scarcely, at Rs. 2.20 per kg. But the same sugar is available in plenty in the open market, as we call it, in the black market, at Rs. 4.50 Rs. 4, or Rs. 5.00 and so on. Therefore, to

plead or to argue that production the should be raised and we have to take seve-1al steps for augmenting that in all the sectors to improve the lot of the poor people—this is a good thing, and any welfare State has to think of this developmental work for all time. But the question here is this-in Delhi as it is rice is sold at Rs. 3.50 or Rs. 4 per kg. in the open maiket; in the depots it is selling at Rs. 1.50 per kg. This is the crux of the problem which is directly bringing this' Resolution into this orbit. In Tamil Nadu rice is in plenty for sale. But the prices there also are rising every day. It is the every-day problem which the Government has to take into consideration. That is the significance of this Resolution. If you go to leather goods, they are also rising day by day. You do not find Dalda in the open market at all. So, it is not only the problem of increasing the production of fertiliser or agricultural implements, etc. There should be all-round production, we should that we have more production. It is inevitable. And it is also a well laid-down economic proposition wherever we have got plenty of supplies in the open market, the price automatically goes down. That nobody can forecast or foretell. But the point is the prices are rising everyday in the case of all articles of daily necessity. And every family-every man and every individual-is feeling hard to make both ends meet. Here is the crux of the problem which the Government has to consider seriously. It is not the other thing. Therefore, Government should take steps as early as possible to produre, to secure and also to get and dehoard whatever produce is hoarded by persons who are capable of manoeuving not to sell the produce to the Government or to bring it to the market, in the expectation of getting more more money in the form of a higher price.

Such things have to be taken cognizance of and such persons should be taken to task. The produce should be procured and made available to the people at reasonable prices. That is the only point for consideration here. Therefore, Sir, my

humble suggestion to the Central Government is to issue strict directives to the State Government to fix the minimum and the maximum prices of all articles of necessity within which the price must be oscillating. If any one is found selling at a price more than that price, he should be punished.

Sir, in the city of Bangalore it is said that there are more than one lakh bogus ration cards. The Depot Managers have been directed to seize these cards. The Government can get these bogus cards seized. But bogus cards are being issued whereby there is unequal distribution of foodgrains. Therefore, Sir, it is high time that the Government should work out a formula to check rising prices so that the starving poor people, who are not able to purchase rice or other essential commodities, are able to live. Thank you.

SHRI SANAT KUMAR RAHA (West Bengal): Mr. Vice-Chairman, Sir, I congratulate the mover of the Resolution for this timely Resolution. Whatever resolutions we might take up here outside Parliament people have a feeling that the Government will not come forward to implement them even if they are accepted by the House. I know the pulse of the village people. People in my district feel that they are living in a period of hoax They feel that howsoever anybody might wish, they cannot escape the all-pervasive corruption. Their conviction is based on their experience of the last 26 years after independence. They know how this Government behaves with the commoners in the mater of supplying essential commodities, There is gap between Government promise and action, gap between profession and practice.

Sir, money value has eroded to onethird Prices have shot up from 25 per cent. to 300 per cent. in particular commodities. According to the recent Bankura Survey the landless peasantry earns 36 paise per day. This is the situation in the rural areas after 26 years of independence. In the midst of black money, in the midst

of speculation, corrupt influence people have come to believe that the Government is not an omnipotent force. They there is another parallel, more powerful master which can defeat the very project, the very object of the Government resolutions. So this is the feeling outside Parliament. Even from Reserve the Bank bulletin we find that in the current vear 1973-74. the Reserve not the Bank could control credit to the speculators ders. On the other hand, the money advanced for the purpose of procurement has been less than in previous years. This is the situation. Where does the money go? It goes to hoarders and speculators. money goes to hoarders who hoard essential commodities. These people аге controlling our market. Whether there is shortage of production or there is adequate production, this speculative market will be there in this mixed capitalist system which is being followed by this Government, and in the midst of this vicious circle, nothing productive can be done without radical changes in the basic structure without radical changes in the economic and political structure. There are double systems in our country going on. In procurement there is double system. In prices there is double In distribution is double system. When production comes out of the means of production, it goes in a double way, one way by the Government and in another way by the free market, or in the so-called laissez-faire market. which is called the mixed economy. Procurement, distribution and prices cannot be controlled in an isolated way. If we cannot produce, if we cannot procure, if we cannot distribute honestly and in equitable way, we cannot maintain price line. The prices will create in the mixed economy, in the capitalist economy. its own vicious circle. The here reflects only the mind of the common people. Without monopoly purchase and distribution, no price policy can be succes-ful.

Sir, there might be a world phenomenon regarding the price rise, but what should

be our national policy? We are given the argument that the price rise is there, that we are helpless and we can do nothing. but what is the positive national policy of the Government regarding ment and supply of essential commodities? How will the Government ensure supply of these essential commodities the common people? Their earning is going down. The prices are going up. The society is getting frustrated. In the midst of flustration, the Government cannot exrect popular co-operation. So to-day the need of the highest importance is to distribute whatever we possess to-day in an equitable way. Whether the production is adequate or not, we must have a positive national policy to procure and to distribute. So, this Resolution is welcome. regards procurement and distribution, there should be some monopoly agency of the Government. Otherwise, the price line can not be maintained. The system of distribution cannot improve without a proper plan. Sir, in the mixed economy, there is want of plan. Already the blackmarketeers and speculators have started a fight. We are saying, for the sake of argument, that we cannot take over the wholesale trade in rice because our infra-structure and preparations are not complete. If we are in the midst of a fight, we can be prepared for a fight. If a fight has been started by the blackmarketeers and the speculators, we can fight against them. And in the midst of a fight, in the midst of war, in the midst of experience, we can have our adequate preparations and infra-structure for taking over these essential commodities like rice.

If we were to wait for a long time, we shall never be prepared to cope with the situation. Today the need is, the historic need is, to take over wholesale rice trade. I had given an amendment a fortnight ago that the Government should take up the problem of wholesale rice trade take-over this year itself and not wait till 1974. Why should you have to wait till 1974? When I suggested the take-over, the new crop had not even reached the market. Yesterday I found in the newspapers that the FCI Chairman said we have already procured

[Shri Sanat Kumar Raha]

15 lakh tons of rice from those States which are not the main producing centres of rice and this year we may exceed our target of procurement Even in States which are mainly producing rice, ic. West Bengal, Orissa, Andhra Pradesh, etc, even now their rice or distress sale has not started moving to the market vet. So I want the Government to take over this rice trade now itself so that in the midst of war started by speculators, Govearnment can launch a counterwar against blackmarketeers and profiteers. This was behind the ıdea tabling my amendment this Resolution. In reply to a question that I had tabled the Government said, "The Planning Commission has set up a commission on essential commodities and articles of mass consumption to suggest long-term short-term policies and measures for making available essential commodities and articles to the common man at the reasonable price". The Commission has been set up. It is good The Commission will report to the Government Good The Commission will give its recommendations. Good. Government will accept those recommendations All right But then what? This problem has to be solved anyway For 26 years we have been suffering all these theories. So many committees have been and are being appointed So many speeches are being made. But ever where, in every speech we find so many 'ifs'. If this is so, Government will do that; if that is so, Government will do this, and so on and so forth. Why should the Government depend upon these "ifs" ? I want to know whether the Government means business, whether the Government is serious about taking over wholesale trade at all, this year whether it is making sufficient preparation for taking over this business, for making monopoly purchases, for monopoly procurement and for monopoly distribution I want to know whether the Government is thinking of moving in that direction either this year or in the near future. Government must have a target time; otherwise, any amount of assurance Government may give, it will not

take us anywhere, it will not help us fight this problem. Government goes on giving assurances ad infinitum. It is no use doing that Promises will not bring about the historic change that is needed. Promises will have to be implemented. Only then have they any meaning The Government should make sufficient preparation taking over wholesale rice made, otherwise, Government cannot be sawad' This is the warning that the Government must take : This is the year of the highest crisis Government should come forward and give us an assurance that the Government is determined to fight blackmarketeers, speculators, hoarders and profiteers and that it will procure sufficient stocks, monopoly purchases, make distribution honestly, equitably, for the common people of our country.

DR K MATHEW KURIAN (Kerala)

The mover of the Resolution has suggested monopoly procurement of essential commodities While I support the proposition. that the Government should introduce monopoly procurement, I would like bring to the notice of this House some important espects of this problem. This suggestion is nothing new. In fact many of the Opposition parties in India, particularly the left parties including my party, had suggested that wholesale take-over of wheat and rice can be successful only if it is preceded by monopoly procurement of essential commodities through a purchaser's levy. We had at that time suggested that while we support wholesale trade takevore, its success would depend upon monopoly procurement through a purchaser's levy. The Government has so far followed a lukewarm attitude to the whole question. And I charge the Government with all seriousness and responsibility that it is the Government which deliberately foiled. completely sabotaged, the scheme monopoly procurement.

It is because this Government through a lack of understanding and also by a deliberate policy of preventing monopoly procurement and the producers' levy adopted this half-hearted measure of taking over the wholesale trade that we find its tragic failure and instead of 8 and odd million tonnes or so we have ended up with an achievement which is much far behind the target. The main question, therefore, is whether this country can feed particularly our working people, the ordinary people, through a proper distribution system and at a price which their purchasing power can meet. We have made some studies, Sir, which clearly indicate that even into account the entire cost of production of wheat and adding a substantial amount for providing for the cultivators. It is possible in this country to provide the foodgrains at the rate of Re. 1.00 per kg. Sir, on the basis of economic studies it can be demonstrated . . .

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURF (SHRI ANNASAHEB P. SHINDE): Dr. Kurian, can you explain your break-up?

DR. K. MATHEW KURIAN: Yes, For one quintal of paddy, the cost of production excluding profit for the producer will come to about Rs. 40 and if you add Rs. 15 as margin for the cultivator it comes to about Rs. 55 and if you convert this into rise, it will roughly come to about Rs. 82 per quintal.

SHRI ANNASAHEB P. SHINDE: Rs. 55 will be the price?

DR. K. MATHEW KURIAN: I coming to that just now. Now, if you add to this figure the various other items cost, it is possible to distribute rice through price the distribution channels at a Re. 1.00 per kg. Sir, we have made studies to show that this is possible if the Government has got the political will to supply wheat through the distribution channels at the rate of 75 P. per kg. But this type of distribution policy and the pricing policy would mean that the Government should have a positive approach, a positive policy of discrimination, in favour of the small and medium peasants and against the landloards. This is the price, this is the procurement price, which could be paid, which should be paid, to the landlords. Sir, my suggestion, therefore, is that procurement should be limited to the rich landlords and the really very rich peasants. Sir, the entire surplus of the landlords should be taken over through a products levy and monopoly purchase and, on the contrary, the small cultivators and the poor cultivators and small peasants should be given a bonus of Rs. 12.50 per quintal. Therefore I am suggesting a procurement price Rs. 65 or Rs. 75. I am suggesting for the poor peasants and the small peasants whose cost of cultivation is relatively higher that they should get a bonus so that they can live reasonably well and reinvest in agriculture. But I am suggesting this procurement price only for the landlords and I suggest the procurement should be limited to the landlords and the entire marketable surplus should be taken over by the Government through a producers' levy. Sir, if this suggestion is accepted, it will enable a large majority of the peasants, more than 75 per cent or 85 per cent of the peasantry, to get a reasonable price including the bonus that I have suggested. But the landlords will be given only the procurement price which is the legitimate price according to the average cost and the entire surplus should be taken over.

Sir, when we suggested this; it was not accepted. In fact, if you make a study of the distribution pattern in the country, you will find that at least 30 million tonnes of foodgrains can be procured from the top strata in the rural areas, the landlords and the rich peasants. If you limit your procurement only to the top strata, it is possible to procure at least something like 25 to 30 million tonnes. In other words, if you calculate the total marketable surplus the marketed even surplus. you would that see is the rich landlords or the holders of bigger lands who produce a substantial amount which is really the marketable surplus and, therefore, if the Government has the political will to take over the entire surplus, it is possible to feed the working people in this country at a reasonable price. But, Sir, again the question arises as to why

[Di K Mathew Kurian]

Government is not doing it Sir, I charge the Government that it is not only in collusion with the landlords, but it is sharing the political power of the landlords in the rural areas and that is the reason why the Government is unable to hurt those with v hom it is sharing the political power. The big capitalists who share the political power and the rich landlords in the rural areas have no political interest in the country and the Government has no political will to take over the entire marketable surplus of the landlords and provide it to the people at Re 100 per kg for rice and Re 075 per kg for wheat If the Government had the will and the determination to do this, they could have done this. But then they will have to hurt precisely this section of the landed gentry, from whom they get their politi cal sustenance

Lastly, Sir, I can also show that the plea of the Government, particularly of the Finance Minister, that price rise is a passing phenomenon, I think, is one of the most ridiculous statements that any Finance Minister can ever make. There is a country like Viet Nam which, in 1951, had the price of rice at 60 paise per kg If you calculate the exchange rate, it will come roughly to 60 paise per kg Viet Nam supplied rice to its people at paise a kg in 1951. And even today. after 25 years of war with imperialism, the Viet Nam Government, North Vietnam sells rice to its people at the rate of 60 paise per kg Sir, if Viet Nam, despite about 30 years of war, can supply, and stabilize the price of, rice at a reasonable price to the consumer, the Government of India cannot get away with the plea that it is difficult to Jo that . .

(Time bell rings)

I would also like to argue that even when people have tried to come forward for de-hoarding operations in various parts of the country, and the Leftist democratic parties have come forward to help

[Mr. Deputy Chairman in the Chair] procurement through de-hoarding tions, it is the Congress Government in the various States who have come in the way of people taking action and helping de-hoarding The Government has not only arrested and beaten up people, but they have also lodged false cases. In Bihar, for instance, a member of the Communist Party (Marxist) has been arrested and beaten up Su, in Bhagalpui district, where a 'Kısan' conference was going on, discussing the question of procurement, the police let loose terror, arrested and started beating up four 'Kisan Sabha' leaders and against about 40 'Kisan Sabha' workers all kinds of concocted charges have been brought This is the manner in which the Congress Governments in various States are acting and preventing the people to go into action to help de-hoarding

(Time bell rings)

Mr Deputy Chairman, Sir, I charge the Government that their policies are utterly wrong they have a pro-landloid bisis they are biased in favour of the landlords And I fail to understand as to why they cannot procure and distribute foodgrains to the people

Sii, this applies also to the supply of various other essential goods like sugar and kersosene It is clear that the Govern ment, with its present class character, does not want to provide the people with adequate sustenance Government would rather help landlords. And that is the lesson we drew when the Government introduced their crash programme for agriculture Rupees one hundred and fifty crores were spent in the so-called crash programme But the entire money has gone down the drain Without any increase in agricultural production, Government spent Rs 150 crores in the name of crash piogramme in agriculture, which went into the pockets of landlords . . . (Time bell rings) Therefore, so long as this pro-landlord policy continues, the Government cannot formulate any policy for proper monopoly

procurement. They will, in fact, scuttle the whole scheme of monopoly procurement. Therefore, I urge upon the Government even at this last hour to retrace their steps if they are really interested in avoiding an explosive situation in rural areas and even in urban centres and in ensuring that this does not erupt into more violent forms, into forms which are likely to bring anarchy in this country. Since we are interested in democratic processes, I urge upon the Government to retrace their steps and introduce wholesale trade supported by monopoly procurement and producers' levy.

श्री नागेश्वर प्रसाद शाही (उत्तर प्रदेश) उपसभापति महोदय, इन सक्त्य का विषय बहुत विस्तृत हे । मै केवल कुछ वस्तुम्रा के सबध म ही श्रपने विचार प्रकट करूगा ।

सरकार ने जिन समय खाद्याका के न्यवसाय के राष्टीयकरः। न फैराना किया, वहत ही मही फैसला विया--- उसके अलावा प्रौर काई दूसरा रास्ता था ही नही---नेकिन फैसला करने के बाद श्रीर बूछ श्रनभव के बाद जिस तरा रा सरकार ने चावल के व्यवसाय म बारे न ग्रपना पैसला बदल दिया ग्रौर उमने त्यवनाय का अपने हाथ में लेने का फैसला स्थगित किया वर इस बात को साबित करता है कि संस्वारी मशीनरी जा उस काम मे लगायी गई यी वह वितनी अयोग्य और अक्षम है। एक बार फैराला करने के बाद बीच मे ग्रगर उस फैसले का कार्यान्वयन रोका जाता है, इस ब्राधार पर कि उसके लिए मशीनरी नहीं है, तो इसका क्या निष्कर्प निकलता है ? एक ही निष्वर्ष निकलता ह कि सरकार काई फैसला करने के पहले उस पर मुख्याल तौर पर गौर नहीं करती है । श्रीमन, इस तरह की चीन यह माबिन करती हे कि सरकार किस तरह से उस जानवर की तरह स ह जो एक बार अपना सिर बाहर निकालना ह स्रोर फिर भीतर करना है, फिर बाहर निकालना ह ग्रीर फिर गीतर करता है । जिसे टार्टाट्य, कछ्या, कहत है उस नरह से मरकार का वाम हो रहा है ग्रीर सर-

कार का यह कदम जिसके जरिये सरकार ने चावल का व्यवसाय ग्रपने हाथ मे लेने से ग्रपने वो रोका सरकार की कमजोगी को भी माबित करता है और उनकी सफलता को भी साबित करता ह जो खाद्यान्नो के राष्ट्रीयकरण के विरोधी ह । श्रीमन्, शिन्दे साहब खाद्य के मन्नी है, गल्ला वसूल करने के मस्री यह है, वितरण के मस्री यह हे, ग्रौर जिस चीज मे ग्रनाज पैदा होता है उस पर उनका कोई कन्टोल नही है । श्रीमन, ग्राज खाद 40 रु० 47 रु० वोरी की 80 रु० विक रही है और किसान मजवर है 40 र० वोरी की खाद को 80 र० वोरी में खरीदन के लिए । हमारे खाद्य मन्नी मक दर्शक है । श्रीमन्, खाद्य उनके जिम्मे ग्रीर खाद्य बरूवा साहब के जिम्में है । ग्रगर कोई व्यक्तिगत व्यवसायी या उद्योगपित, टाटा या बिज्ला के कारखाने की खाद ब्लैंक में बिके, तो यह बात समझ में या सकती है, लेकिन सरकार के कारखान की खाद खले-श्राम ब्लैंक में बिकती हे मगर मरकार ग्रमहाय होकर देखती है । ज्यादा शर्म की बात हमारे लिए ग्रीर क्या हे है हो सकती गोरखपर मे मरकार खाद का नारखाना है ग्रौर उस खाद के कारखाने में बनी हुई खाद सरकारी और महकारी संस्थाया द्वारा नहीं बटती है ग्रोर न ही सरकारी ग्रौर महकारी माध्यम से ही बिक्ती है । वहा पर जो खाद तैयार होती है वह कारखाने मे ही व्यापारी खरीद लेते ह ग्रीर वही पर ब्लैंक भी कर देते है। इस तरह से सरकारी कारखान के फाटक पर ही सरकारी खाद का ब्लैक हा जाता है। इस चीज की ग्रोर श्री बम्बा साहव का ध्यान दिलाया गया था, मगर वे ऋपने को ग्रमहाय महसूस करते ह ।

खाद उनके जिम्मे है श्रीर शिन्दे साहब ने इस बात की वहुत कोशिश की कि खाद का व्यवसाय कोश्रापरेटिव के माध्यम से हो, लेकिन वस्या साहब के ऊँचे श्राफिसर इम चीज को सुनने के लिए तैयार नहीं है। यही कारण है कि श्राज वह खाद व्यवसायियों हारा वितरित

(श्री नागेश्वर प्रमाद शाही) किया जाता है और इस तरह से सरकारी आफि-सरों के पौकेट में लम्बी लम्बी रकम जाती है।

श्री ए० जी० कलकर्णी: क्या कहा ?

श्री नागेश्वर प्रसाद शाही: सरकारी प्रधि-कारियों के जेबों में लम्बी-लम्बी रकम जाती है श्रौर यही कारण है कि सरकारी श्रौर सहकारी माध्यम से इसका वितरण नही होता है।

श्री उपतभाषति : ग्रब ग्राप समाप्त कीजिए। श्रापको पाच मिनट दिया गया था मगर पाच मिनट से ज्यादा हो गया है। अभी एक और सदस्य बोलने वाले है।

श्री नागेश्वर प्रसाद शाही : मै एक बात कह कर खत्म कर दुगा । उत्तर प्रदेश के साथ किस प्रकार से ग्रन्याय किया जाता है, यह ग्राप इम बान से देख सकते है। ग्रभी सरकार ने जो गन्ने के दाम तय किये है, पर्वी उत्तर प्रदेश के लिए तो 12.25 क्विन्टल श्रीर पश्चिमी उत्तर प्रदेश के लिए 13.25 रुपया क्विन्टल। शिन्दे माहब ग्राप इम बात को गौर कीजिए क्योंकि ग्राप भी समाजवादी हे ग्रौर उसके पोपक है। यह फैसला सरकार ने उस इलाके के लिए किया है जो एक गरीब इलाका है, जो बहत पिछड़ा हुया इलाका है। वहा के किसानो के लिए तो ग्रापने 12,25 रूपया क्विंटल गन्ने के दाम तय किये है श्रीर जो मालदार इलाका है, उसके लिए ग्रापने 13.25 रुपया क्विन्टल तय किया है, इससे ज्यादा अन्याय की बात श्रीर बया हो सकती है।

न्नापने मुझे बोलने के लिए समय दिया. इमिलिए धन्यवाद ।

SHRI K. S. MALLE GOWDA (Karnataka): Mr. Deputy Chairman, Sir, there is no doubt that a vast majority of people of the nation are subjected to untold suffering due to the unprecedented rise in the prices of essential commodities | finish in ten minutes.

and due to the scarcity in the open market. These conditions would be effectively prevented by a strong Government with efficient administration and by eradication of corruption from the top downwards.

Sir, I would like to say a few words about the monopoly purchase with reference to the procurement of foodgrains. You are aware, Sir, that already the farmers' income is limited to a great extent. And we know also that in the last year due to the procurement price being low, the whole procurement policy of the Government failed. The Government fixed unrealistic procurement prices. So, if income of the farmers is to be increased, prices have to be fixed on a realistic basis For example, in Japan where there is a monopoly procurement, farmers are paid 20 per cent more than the market price. That is how the Government procures the whole thing. And distribution to the consumers is by paying a subsidy 20 per cent below the market price fixed by the Government to the farmers. I do not know whether the Government will be able to give a proper price to the farmers here in India. If 20 per cent more is paid to the farmers as in Japan, then the farmers in India will receive nearly Rs. 1000 croses more. And I am not in favour of monopoly procurement of wholesale agricultural commodities. It will be a good policy to procure about 10 millions of foodgrians as monopoly procurement and leave the rest to the open market to ensure fair prices to the producers. Thank you, Sir. 5 P.M.

HALF-AN-HOUR DISCUSSION ON POINTS ARISING OUT OF ANSWER STARRED **OUESTION NO.** GIVEN ON THE 13TH NOVEMBER, REGARDING STEEP RISE CLOTH AND YARN PRICES

MR. DEPUTY CHAIRMAN: We now proceed with the Half-an-Hour Discussion.

Mr. A. G. Kulkarni please try to